[Shii Bhupesh Gupta] a remark there. What did he say the Prime Minister should know

SHRIMAII INDIRA GANDHI I was not there because I was here

SHRI BHUPESH GUPIA You go and find it out from the Chan

1HE DEPUTY CHAIRMAN Let her begin now her speech on the Plan

## MOTION RF FOURTH FIVE YEAR PLAN

I HE PRIME MINISTER (SHRI MAII INDIRA GANDHI) I beg to move

"That the Fourth Five Year Plan, 1969 74 (Draft)"

श्री राजनारायण (उत्तर प्रदश) मैडम, यह तो मैटर दूसरा चला गया। मेरा एक प्वाइट ग्राफ ग्रार्डर है। (Interruption) प्रधान मली महोदया ने हमारे बारे मे यह कहा कि हमने उनके ऊपर व्यक्तिगत ग्राक्षेप किया है। मै ग्रापको बिल्क्ल तहे दिल से बताना चाहना हू कि मेरी कभी ख्वाहिश नही हुई कि प्राइम मिनिस्टर के ऊपर कोई व्यक्तिगत ग्राक्षेप करू। ये ग्राक्षेप व्यक्तिगत नही है। मे एक सवाल पूछना चाहता हू कि श्री पाटिल के चनाव के बारे मे प्राइम मिनिस्टर को जानकारी कब हुई

THE DEPUIY CHAIRMAN
This is no point of order I will
not allow all this to go on record
She has explained and there is
nothing for you to rise on that

SHRI RAJNARAIN (Continued to speak)

I HE DEPUTY CHAIRMAN You cannot go on entering into an argument

SHRI RAJNARAIN (Continued to speal) (Interruptions)

THE DEPUTY CHAIRMAN
I have directed that nothing will go
on record except the speech of the
Prime Minister

SHRI RAJNARAIN (Continued to speak)

1H1 DEPUTY CHAIRMAN: You have said a few things when you stood up. I hat will go but the rest will not go on record. Nothing will go on record—from both sides

SHRI RAJNARAIN (Continued to speak)

THE DEPUTY CHAIRMAN Please sit down You make some charges It is the right of the Prime Minister to reply You cannot stand up again on that

The Prime Minister

SHRIMATI INDIRA GANDHI As I said earlier, I beg to move

'That the 1 ourth Five Year Plan, 1969 74 (Draft), laid on the Table of the Rajya Sabha on the 28th April, 1969, be taken into consideration"

Madam, I have pleasure in initiating this discussion because we always welcome the opportunity to get the advice of the House on important documents before us The draft Plan has been before the country for some time now and our object is to secure not only the widest publicity for the Plan which is a national Plan but even more important to have a wide public discussion and appreciation of its basic objectives, priorities and programmes As the hon House knows, the implementation of the Plan began on April 1st However, is I announced on another occasion as we go along and more especially ifter the Planning Commission has reassessed the resources position in the light of the Report of the Fi nance Commission suitable adjust ments may be made and in this process the views which are expressed here in the House, in the NDC

and other forums will naturally be kept in view.

Whenever we have a debate of this kind, it normally assumes a set pat tern which has become familiar to us; but recently we have seen a slight shift in the position of some of the parties, who did not previously approve even of the process of planning. Today we find that some approve of planning but do not approve of this particular Plan; others are for what might be called indicative planning. Similarly we have our other friends opposite who think of their own favourite alternative stra-The House is aware that ours is the first country which has taken to this kind of planned economic development in the conditions of parliamentary democracy. We have therefore to take along with us people of widely differing, in fact sometimes diametrically opposed points of view. That is why it is not possible for the Plan to be an ideal Plan. We cannot suit the desires, or, I may say, even the needs of all the people. The Plan must take all these viewpoints broadly into consideration yet keep its objectives clear. Our own approach is unambiguous. We do not believe planning is a piece of equipment which can be taken from any one country and transplanted into our soil. Our plans have to be Indian plans, rooted in Indian soil and nur tured by Indian thought. We seek solutions to our problems. Indian Therefore our planning has to take into account our own conditions and circumstances Also of course it has to take into account not only the elements of our strength but also the elements of our weaknesses.

Now this Plan has sought to emphasize our objective of swadeshi or self-sufficiency. This is reflected in the aim to completely stop imports of foodgrains in two years' time, to bring down the net foreign aid to half the present level and thirdly to emphasize the development of indigenous designs and consultancy organisations. There is sometimes a mis-

impression in the public leading mind as to the extent of our reliance on foreign aid. We must realise that although foreign aid is important and it has helped us in times of difficulty, the fact remains that our Plan is predominantly a national which is undertaken with the help of our own resources. The net foreign aid in support of the Fourth Plan is matched by another Rs. 21,900 crores or so of our own resources. Thus foreign aid will supplement domestic savings only to the extent of 8 per cent in the Fourth Plan. This is a significant reduction from the 25 per cent in the Third Plan.

We are also anxious to give full and free play to Indian scientific and technological talent. This question is constantly before us. I know there are Members in this House who take a special interest in this matter and I have also been trying to see in what ways we could remove the difficulties which face our young scientists. Only yesterday I was conferring with some of them and I know that Dr. V. K. R. V. Rao is also giving serious thought to this matter and is having a number of meetings We feel that in this connection. our scientists and technical people are among our most valuable Plan resources and we have reason to be proud of their achievements. should try and use their talent and capacity to the full. Self-reliance is necessarily linked with self-sufficiency in food production The present trends also point to the possibility of self-sufficiency in the Plan period. Agricultural production is poised for In fact, our exa break-through. perts and outside experts tell us that a break-through in wheat has been substantially achieved. Research on rice, which is the most important cereal crop, is also being intensified Our farmers are responsive to new ideas and new techniques to an extent which was not visible before.

Investments in rural education and the infra-structure in rural areas are now beginning to be felt and to pay

## [Shrimati Indira Gandhi]

off. The Plan lays increased emphasis on agriculture and related sectors. Nearly a third of the total outlay in the public sector in the Fourth Plan has a bearing on agricultural deve-The Plan also recognises lopment. the overriding importance of rural areas in our economy and pays spe cial attention to the fulfilment of the needs of rural areas in such fields as water supply, roads and electri-A quick estimate has shown that 40 per cent of the outlay will directly benefit rural areas, exclusive of the investments and programmes which benefit the national economy as a whole, and in which it is difficult to apportion what part of it goes to urban areas and what part to rural areas.

A matter which has been of deep concern to the Members of the House and to all of us is the question of imbalances in regional development and, therefore, we have to take care to see that the benefits accruing from increased agricultural and industrial production are as widely dispersed as possible. Imbalances in the development of different States and regions must be rectified as soon as possible and that is why it is necessary for the Government to intervention to counteract positive the operation of natural economic forces. It is proposed to initiate an action-programme comprising a pack age of measures aimed at redressing regional imbalances on the basis of the Wanchoo Committee's Report. soon after the Chief Ministers have expressed their views on this Report. This Committee, as hon. Members know, was to look into the whole question of regional imbalances and say what concessions should be given through central financial institutions. what incentives for industries in the rural areas and what disincentives to industries in the metropolitan areas should be given. The objective is to give every part of this large Union the feeling that it gets a fair deal and that it has a sense of involvement and commitment to the Plan. because any country's strength cannot be more than that of its weakest link. It must be our endeavour to give special assistance to areas which have lagged behind due to historical and other reasons and also to those sections of the people who have been under-privileged as these and sisters of the Scheduled Castes and Scheduled Tribes. I am fully aware that it is not possible in the period of one Plan to make any substantial difference, but certainly a big step forward can be taken and that is what this Plan attempts to

The other question which is great concern and the foremost and most important problem which confronts us is that of unemployment. Government fully shares the concern which is expressed here and outside and we are most anxious to find not only immediate, but also a long-term answer. This problem is two-fold viz., the problem of unemployment in the rural areas and the problem of the educated unemployed, especially engineers and technical personnel. A Committee of Experts is engaged in examining certain aspects under the Chairmanship of Prof. Dantwala and Prof. Raj and Prof. Lahiri as Members. Various other suggestions made by hon. Members in the House and outside are being closely and carefully examined and everything possible will be done, but here also sometimes misconceptions arise. The unemployment problem really does not admit of a separate solution outside the Plan for the overall development of the national economy. In a sense, one of the ob jectives of the Plan is to provide employment in every sector and inevitably the sizeable investment the agricultural, industrial and other sectors will provide employment in various forms, direct and indirect

Another misconception, which is often put forward, is that there has been no growth of employment opportunities in these last few years. Now, it is true that the problem of a growing labour force and a still

widening gap between it and available job opportunities is a real one, but it is not correct to say that there has been no growth in employment opportunities. In the Third Plan period the average annual growth rate of employment opportunities was 6.8 per cent. Employment in the organised sector increased from 12.1 million at the end of 1960-61 to 16.2 million at the end of 1965-66. If we look at the figure sector-wise, indicating the rise in job opportunities in certain sectors between 1961 and 1968, it is as follows: In trade and commerce by 112 per cent: power and supplies by 53.8 per cent; in the manufacturing sector 31 per cent; in agriculture and related sectors 29.4 per cent. In the public sector alone it rose between 1961 and 1968 from 5.2 million in 1956 to nearly twice that figure, i.e., 9.8 million last vear. Now I do not want at all to suggest that this problem is not serious or important or minimise it, but we must look at this problem, as at other problems, in their perspective. In the long run the answer does lie in a faster and self-sustaining growth of our economy and that precisely is the underlying objective of the Plan.

On the question of unemployment most people are agreed, but the point of controversy is that of the public sector. The public sector will play a key role in the fulfilment of the objectives which we have view. It aims at a reduction of income and regional disparities and substantial investments in undertakings have given the public sector a commanding role in certain lines of production, i.e., steel, heavy engineering, electrical equipment, fertiliser, etc. An efficient and expanding public sector is the only effective answer to the problems of monopoly and concentration of economic power in the private sector, which we are committed to deal with. Now, the public sector has come in for a great deal of criticism It is constantly in public view and therefore all its deficiencies and shortfalls are immediately visible and exposed while a similar deficiency in the private sector escapes notice. A number of units in the public sector such as Indian Oil, Oil and Natural Commission. Fertilizer Corporation, etc., have done well, and their achievements deserve to be more widely The public sector has also now begun to make a significant contribution to our export effort. course we are fully conscious that in some other areas it is not doing so We know the causes. These have been studied and pointed out to us, and we are making every attempt to see how we can improve the performance and make up for the time lost.

The aim of this Plan is to improve the efficiency of the public sector enterprises so as to generate larger resources for the expansion of social services such as education, medical relief and public health, which alone can concretise the benefits of the Plan for the common man and give substance to our conception of a more egalitarian society in which the needs of the under-privileged sections are met in a more ample measure than has been so far.

Madam, I commend the Plan to the consideration of the House not because I think it provides all the answers to all our problems but because I am convinced that it will take us forward nearer to our goal of self-reliance. But even self-reliance is not the ultimate goal. It is our target for the coming decade. Beyond self-reliance there are many other things to be done before poverty can be really conquered and our people, the poorest weakest of them, can be assured of a proper place in the sun. No single Plan, no single programme achieve this. It involves long and hard work. I think hon. Members are aware that the path to prosperity is not a magic carpet journey and also that in the last few years we have faced specially difficult situations. Some people are apt to speak of it lightly and say that we blame

[Shrimati Indira Gandhi]

everything on the drought or everything on the fighting on our borders, but these were exceptional and unprecedented events which could not have been foreseen in any measure and they really set us back a great deal, but in spite of that we have made headway. One of the points which is constantly being put is-I have replied to this point in the House but I would like to say again this question of plan holiday. As I said earlier, neither planning nor progress came to a halt during these years while we had the Annual Plans because these Annual Plans witnessed appreciable progress in several fields such as agricultural production, major irrigation, power generation, etc. They also took us some steps forward in the direction which we wished to go. Now we have to continue on this journey building our road. We have nobody to show the road to us. In fact there is no road. We have to make the road as we go along breaking removing obstacles making the journey perhaps a little easier for those who will follow behind us. I am not going into all details just now, Madam Deputy Chairman, because I think after the Members have had an opportunity of expressing their views, then I will be able to deal with the points which they raise.

The question was proposed.

THE DEPUTY CHAIRMAN: There are 111 amendments. Nos. 1 to 103 stand in the name of Shri Bhupesh Gupta.

SHRI BHUPESH GUPTA (West Bengal): Madam, one little correction I would like to make in my amendment No. 2. The others are minor. No. 2 will read:

"and having considered the same, this House strongly deplores the failure of the Government to prepare the Draft Fourth Five Year Plan in time and the delay in its presentation after the expiry of the three years of the Five-Year

Plan period which betrays the utter incompetence of the authorities concerned in the matter of economic planning."

Five Year Plan

THE DEPUTY CHAIRMAN: I am permitting him.

SHRI BHUPESH GUPTA: Madam, I move:

1. "That at the end of the Motion, the following be added, namely:—

'and having considered the same, this House condemns the Government for declaring a "plan holiday" for three years under the veneer of the so-called annual Plans which were misnomers.'"

2. "That at the end of the Motion, the following be added, namely:—

'and having considered the same, this House strongly deplores the failure of the Government to prepare the Draft Fourth Five Year Plan in time and the delay in its presentation after the expiry of the three years of the Five-Year Plan period which betrays the utter incompetence of the authorities concerned in the matter of economic planning.'"

3. "That at the end of the Motion, the following be added, namely:—

'and having considered the same, this House notes with grave concern that the U.S. neo-colonialists and their collaborators in India have largely succeeded in sabotaging national planning.'"

4. "That at the end of the Motion, the following be added, namely:—

'and having considered the same, this House notes with revulsion the submission of the Government and the Planning Commission to the dictates of

`and

considered

8. "That at the end of the Motion, the following be added, namely: -

the monopolists in formulating the approach of the Plan specially in regard to (i) tempo of development, (ii) the launching of new industrial and other projects, (iii) the relative attitude to the public and private sectors, (iv) the question of the socalled "incentives", (v) mobilisation of resources, and (vi) the question of wages to workers, etc.' "

having same, this House notes with great disappointment that despite the howling failures of the Third Plan, the Government retuses to change the policies which come into sharp conflict with the declared socio-economic objectives such as the reduction of the concentration wealth and economic power; narrowing down of the disparities in incomes; the reduction of unemployment; the raising of standards of the living masses; the attainment of selfreliance; the rapid industrialisation with the public sector attaining the commanding heights in the economy, effective land reforms; the removal of regional imbalances; the uplift of the scheduled castes and scheduled tribes and the backward sections of the community etc."

5. "That at the end of the Motion, the following be added, namely: ---

> 9. "That at the end of the Motion, the following be added, namely: —

'and having considered the same, this House notes with dismay and anguish the failure of the Government and Planning Commission to learn from the experience of the working of the three Five Year Plans particularly the failures of the Third Plan.'"

> 'and having considered the same, this House is of opinion that the problem of planning in India is not merely one of the fixation of certain physical targets and allocation of funds only but, more importantly, of certain structural changes in the economy and of a correct social approach.' "

6. "That at the end of the Motion, the following be added, namely: —

> 10. "That at the end of the Motion, the following be added, namely: —

'and having considered the same, this House cannot but note with concern that the Government yielded to the pressure of the World Bank, International Development Authority and other U.S. agencies in determining the guide lines for the Plan.

> 'and having considered the same, this House is of the view that so long as planning is not conceived, formulated and im-plemented with the working people, whether in agriculture, industry or other branches economy, in the Centre, there is going to be no basic change in our socio-economic conditions.' "

7. "That at the end of the Motion, the following be added, namely: —

'and having considered the same, this House is surprised at the complacent attitude of the Government and Planning notwithstanding Commission the fact the rate of growth of national income and of the per capita income limps far behind what is required even for maintaining the existing level of living, not to speak of raising it, in view of the population growth at the annual rate of 2.5%."

[Shri Bhupesh Gupta]

11. "That at the end of the Motion, the following be added, namely:—

'and having considered the same, this House feels that the Government and the Planning Commission have yet to realise that the planning in India must be for the well-being of the masses and that the masses must be given the assurance, not in platitudinous words but in the facts of their day-to-day life that the planning means here and now the constant improvement in their material and cultural standards.'"

12. "That at the end of the Motion, the following be added, namely:—

'and having considered the same, this House notes with profound pain that the masses are still treated in the Plan as the hewers of wood and drawers of water instead of the makers of a modern India.'"

13. "That at the end of the Motion, the following be added, namely:—

'and having considered the same, this House cannot help the feeling that the Government and the Planning Commission have, while formulating the Draft Plan, forgotten the Preamble and the Directive Principles of the Constitution.'"

14. "That at the end of the Motion, the following be added, namely:—

'and having considered the same, this House notes with surprise that the findings and recommendations of the Committee on Distribution of Incomes and Levels of Living (Mahalanobis Committee), Monopolies Inquiry Commission, the Hazari Committee's Report, Rural Credit Survey, etc., have no impression on the Planning Commission and the Government."

15. "That at the end of the Motion, the following be added, namely:—

'and having considered the same, this House notes with astonishment that the Government and the Planning Commission do not seem at all concerned by the fact that since the Monopolies Inquiry Commission the seventy-five big business Houses have grown stronger with the industrial assets of the Tatas and Birlas alone rising from Rs. 707 crores in 1964 to nearly over Rs. 1,061 crores.'"

16. "That at the end of the Motion, the following be added, namely:—

'and having considered the same, this House notes with surprise the unconcern of the Government and the Planning Commission that after 18 years of planning or whatever it may be, 82 per cent of the Indian population, as the National Sample Survey has pointed out, are not in a position to spend even Rupee one per day.'"

17. "That at the end of the Motion, the following be added, namely:—

'and having considered the same, this House strongly deplores the treatment of the problem of unemployment and under-employment in the Draft Plan which purposely evades even to tell the country as to how many people are today unemployed, this being the first time when a plan Draft has omitted to mention the backlog of unemployment.'"

18. "That at the end of the Motion, the following be added, namely:—

'and having considered the same, this House considers it

necessary to remind the nation that with every Five Year Plan unemployment has grown, the rise being 3.3 million at the start of the First Five Year Plan to 12 million now."

Motion re Fourth

19. "That at the end of the Motion, the following be added, namely: —

'and having considered the same, this House notes that the Planning Commission and Government are not concerned at the phenomenal growth of unemployment among the educated even though it is estimated that by 1975 the figure, if the trends are not checked, would rise to 6 millions."

20. "That at the end of the Motion, the following be added, namely: —

'and having considered the same, this House is astonished at the manner in which the Draft Plan approaches the problem of agriculture and greatly underplays, if not altogether bypasses, the urgency of effective land reforms and distribution of surplus and cultivable waste and fallow lands to the agricultural workers and poor sants."

21. "That at the end of the Motion, the following be added, namely: ---

'and having considered the same, this House notes that the Draft Plan has no worthwhile proposal to offer to reduce the concentration of ownership land by a handful of landlords with the result that as the Mahalanobis Committee pointed out, 5 per cent of the total rural households own 40 per cent of land while the bottom 20 per cent do not own any land."

22. "That at the end of the Motion, the following be added, namely: ---

'and having considered the same, this House finds that the Draft Plan is not interested even in enforcing the existing ceiling laws and thus in acquiring the surplus lands from the landlords for distribution.'"

23. "That at the end of the Motion, the following be added, namely: —

'and having considered the same, this House notes with amazement that the Planning Commission thinks that there can be a break-through in agriculture without radical reforms and reorganisation of agriculture on the basis thereof.' "

24. "That at the end of the Motion, the following be added, namely: --

'and having considered the same, this House warns the Government and the Planning Commission that their methods of promoting capitalist farming and building up capitalism in agriculture, while neglecting the radical land reforms and distribution of lands to the agricultural workers and poor peasants, is fraught with grave socio-economic consequences inasmuch as this would intensify exploitation of the toiling peasantry and aggravate social disparities and polarisation in the countryside."

25. "That at the end of the Motion, the following be added, namely: -

'and having considered the same, this House is of opinion that the financial outlays on agriculture are not going to yield commensurate results in the absence of reorganisation of the agrarian relations, but, on the contrary are liable to be misused and grabbed by landlords and capitalist farmers to the detriment of the toiling peasantry."

[Shri Bhupesh Gupta]

26. "That at the end of the Motion, the following be added, namely:—

'and having considered the same, this House notes with regret and revulsion that the Draft Plan holds out no prospect of achieving economic independence, which is a sacred commitment of our great freedom movement, or self-reliance.'"

27. "That at the end of the Motion, the following be added, namely:—

'and having considered the same, this House notes that the Draft accepts the plunder of our national resources and wealth by foreign private monopolies whose investments have increased from Rs. 256 crores (pre-devaluation) in 1948 to Rs. 1100 crores, with the result that about Rs. 50 crores is annually pumped out of the country through remittances abroad of profits, diviinterests, royalties, commissions, etc. by these foreign investors.'"

28. "That at the end of the Motion, the following be added, namely:—

'and having considered the same, this House notes that the Planning Commission and the Government are both unmindful of the fact that the net annual outflow of Capital from India exceeds now the net inflow of foreign private capital.'"

29. "That at the end of the Motion, the following be added, namely:—

'and having considered the same, this House deplores the refusal of the Government and Planning Commission to critically review the so-called "collaboration agreements" with the Western monopolists which are tied to purchases of spares, components and raw materials and

also to the import of technical know-how from the creditor countries even when this could be avoided."

30. "That at the end of the Motion, the following be added, namely:—

'and having considered the same, this House reminds itself and the nation that these so "collaboration agreements" are an instrument neo-colonial penetration national economy as they also at the same time build up a sinister link-up between Indian monopolists and their counterparts from the imperialist countries, thereby bolstering extreme reaction and causing serious threat to India's independence.' "

31. "That at the end of the Motion, the following be added, namely:—

'and having considered the same, this House notes with considerable surprise that the Draft Plan has no proposal to put a stop to such harmful "collaboration agreements"; to stop foreign private investments and to restrict foreign remittances by foreign private investors."

32. "That at the end of the Motion, the following be added, namely:—

'and having considered the same, this House notes that the Draft Plan does not even envisage nationalisation of some foreign concerns like oil, tea plantations etc., which has become essential for the planned development of our economy.'

33. "That at the end of the Motion, the following be added, namely:—

'and having considered the same, this House notes that despite India's outstanding foreign debts amounting to nearly Rs.

6,000 crores, there is no proposal to face this formidable problem whether by declaring moratorium or otherwise.'

34. "That at the end of the Motion, the following be added, namely: --

'and having considered the same, this House finds no proposal in the Draft to meet effectively the foreign exchange situation when one-half of the foreign assistance envisaged has to be spent only for servicing outstanding foreign debts."

35, "That at the end of the Motion, the following be added, namely: —

'and having considered the same, this House does not think that unless the relevant policies are radically changed it would be possible to greatly reduce deficits in our external trade or to attain the proposed rate of increase at the compound rate of 7 per cent."

36. "That at the end of the Motion, the following be added, namely: -

'and having considered the same, this House wants point out that the reduction in the envisaged foreign assistance for the Fourth Plan is not so much due to the determination of the Government to slash such assistance as to the fact that the USA and other imperialist countries are not prepared to give what the Government has been pleading for."

37. "That at the end of the Motion, the following be added, namely: —

'and having considered the same, this House notes there is no serious proposal to reorganise India's foreign trade with a view to meeting the requirements of a developing economy, the absence of nationalisation of foreign trade the major failure in the con-

38. "That at the end of the Motion, the following be added, namely: -

'and having considered the same, this House is amazed to find that the Draft Plan does not even make an objective assessment of the damage caused by devaluation, not to speak of divising effective measures to at least minimise the harmful consequences of the dictated devaluation."

39. "That at the end of the Motion, the following be added, namely: ---

'and having considered the same, this House is of the view that the Planning Commission has meekly submitted to the behind devaluaintentions tion.'

40. "That at the end of the Motion, the following be added, namely: —

'and having considered the same, this House notes that the Planning Commission is not warned about the negative impact of the PL 480 on our economy and fails to take serious note of the fact that Rs. 2,200 crores have accrued to the rupee counter-part funds in the hands of the Americans, there being no proposal even to freeze these huge funds.'"

41. "That at the end of the Motion, the following be added, namely: —

'and having considered the same, this House notes that there is no real assurance in the Draft Plan that the reliance on the PL 480 would be overcome immediately, despite the fact the food production is around 95 million tonnes."

[Shri Bhupesh Gupta]

Motion re Fourth

42. "That at the end of the Motion, the following be added, namely:—

'and having considered the same, this House notes with resentment that the Draft Plan has no proposal to cut the 75 monopoly houses and other big business, but on the contrary, finds a good number of alibis to give them a further boost in the name of incentives.'"

- 43. "That at the end of the Motion, the following be added, namely:—
- r'and having considered the same, this House notes that the Planning Commission has basically accepted the demand of the monopolists for a free market economy in complete disregard of the fact that planning and free market economy in our conditions cannot possibly go hand in hand."
- 44. "That at the end of the Motion, the following be added, namely:—

'and having considered the same, this House notes with concern that the Draft Plan relies heavily on the pleasures of the monopolists in the private sector, while the public sector is given the back seat.'"

45. "That at the end of the Motion, the following be added, namely:—

'and having considered the same, this House notes that the private sector is allotted Rs. 10,000 crores which is Rs. 2,500 crores more than what was earlier proposed in the now defunct Draft Outline.'"

46. "That at the end of the Motion, the following be added, namely:—

'and having considered the same, this House comes to the

conclusion that the objective of rapid expansion of public sector in industry has been sabotaged in the Draft Plan with a view to obliging the patrons of the ruling party at the Centre'"

47. "That at the end of the Motion, the following be added, namely:—

'and having considered the same, this House notes with dismay that the Draft Plan has ceremonially abandoned the launching of new projects while restricting itself only to the projects which are under implementation or in regard to which decision had been taken.'

48. "That at the end of the Motion, the following be added, namely:—

'and having considered the same, this House notes with surprise that the Draft Plan has practically no proposal to tap the accumulations of the big monopoly concerns for investments on the basis of priorities keeping the larger national interests in view.'"

49. "That at the end of the Motion, the following be added, namely:—

'and having considered the same, this House notes that the national demand for effective steps to curb the monopolists has made no impression on the Planning Commission which seems to be enjoying all these months a holiday of intellect.'"

50. "That at the end of the Motion, the following be added, namely:—

'and having considered the same, this House wishes to make it known that without coming to grips with these monopolists there could be no planning in India worth the name.'"

51. "That at the end of the Motion, the following be added, namely:—

'and having considered the same this House notes with disgust the eulogy which the Planning Commission offers to the so-called social control of banks, instead of even displaying the courage to recommend the nationalisation of private banks, so vitally urgent for the development of the national economy.'"

52. "That at the end of the Motion, the following be added, namely:—

'and having considered the same, this House notes that while giving a totally undue and dangerous boost to the monopolists, small and medium industries are neglected, the small industries having been given a raw deal.'"

53 "That at the end of the Motion, the following be added, namely: —

'and having considered the same, this House deplores the attitude of the Planning Commission towards the village and small industries for which a meagre sum of only Rs. 295 crores has been allocated for the entire Plan period and the whole country."

54 "That at the end of the Motion, the following be added, namely:—

'and having considered the same, this House regrets to note that the Planning Commission and the Government do not still realise that the village and small industries have an important role to play in reducing regional imbalances and creating new employment opportunities.'

55 "That at the end of the Motion, the following be added, namely:—

'and having considered the same, this House maintains that the proposed Central assistance of Rs. 3,500 crores to the States is inadequate and should be substantially increased."

56. "That at the end of the Motion, the following be added, namely:—

'and having considered the same, this House notes with surprise that the Planning Commission and the Government do not seem concerned at the sad budgetary and economic situation of the States whose aggregate debt to the Centre is already over Rs. 5,000 crores'"

57. "That at the end of the Motion, the following be added, namely:—

'and having considered the same, this House is of opinion that side by side with greater Central financial assistance to the States the latter's existing debts to the Centre must be substantially written off.'"

58. "That at the end of the Motion, the following be added, namely:—

'and having considered the same, this House notes that the thinking of the Planning Commission continues to be in the old ruts, while it is essential to realise that the States must be given more and more initiative as well as resources for expanding their developmental activities.'"

59. "That at the end of the Motion, the following be added, namely:—

'and having considered the same, this House is of opinion that there should be a radical change in the approach to the

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question of Centre-State relations in the context of planning and economic development."

60. "That at the end of the Motion, the following be added, namely:—

'and having considered the same, this House notes with disappointment the very inadequate allocation for minor and medium irrigation, while it is particularly urgent to rely on minor irrigation.'"

61. "That at the end of the Motion, the following be added, namely:—

'and having considered the same, this House notes that the Draft Plan has no bold proposals to solve the problem of rural indebtedness, even though for 70 per cent of the rural credit, the peasantry is still dependant on usurpers and money-lenders.'"

62. "That at the end of the Motion, the following be added, namely:—

'and having considered the same, this House notes that the Planning Commission overlooks the fact that 4,50,000 villages out of 5.5 lakhs of villages are even now without any supply of drinking water.'"

63. "That at the end of the Motion, the following be added, namely: —

'and having considered the same, this House notes that there is no strategy in the Draft Plan to develop agro-industries on a large scale which is essential for the advancement of the backward areas.'"

64. "That at the end of the Motion, the following be add d, namely:—

'and having considered the same, this House notes with

amazement that there is no basic change whatsoever in the Draft Plan in regard to the problem of resources."

65. "That at the end of the Motion, the following be added, namely:—

'and having considered the same, this House is of opinion that unless the guiding policies in regard to resources are radically changed with a view to mobilising accumulation of the wealth of monopolists and other rich persons in the most effective manner on the one hand and from expanding public sector on the other, the problem cannot be solved.'"

66. "That at the end of the Motion, the following be added, namely:—

'and having considered the same, this House deplores the proposal of the Plan to raise the resources by higher tax burden on the common man, deficit financing and cuts on consumption by the masses.'"

67. "That at the end of the Motion, the following be added, namely:—

'and having considered the same, this House notes with concern the proposal to raise Rs. 2,700 crores through additional taxation, the States having been called upon to contribute Rs. 1,100 crores out of this sum.'"

68. "That at the end of the Motion, the following be added, namely:—

'and having considered the same, this House notes that while deficit financing to the order of Rs. 850 crores is proposed, there is no proposal to curb the monopolists or to hold the price line.'"

That at the end of the Motion, the following be added, namely —

and having considered the same, this House has every rea son to think that the deficit financing and other economic policies of the Government, par ticularly the appearement the monopolists is bound to re sult in inflationary pressures '

I hat at the end of the Motion, the following be added, namelv —

'and having considered the same, this House is of opinion that the Draft Plan takes a complacent view of the food situation on account of the current increase in the food production, while underplaying the urgency procurement of foodgrains by the State and discounting the vagaries of the weather'

71 "That at the end of the Motion the following be added, namely —

'and having considered the same, this House notes with concern the refusal of the Gov the Planning ernment and Commission to fix a higher target of procurement of foodgrains, and the taking out of the wholesale trade in food grains to the maximum possible extent ''

72 "That at the end of the Motion the following be added, namely —

'and having considered the same this House strongly ie commends the rationalisation of private banks as a categori cal imperative for the planned development of our economy'"

73 'That at the end of the Motion the following be added, namely —

'and having considered the same, this House is distressed to note that the Government and the Planning Commission could not still see that the problem of resources could largely met by a profit yielding and expanded public sector for which, nationalisation of bank ing and certain other monopoly concerns as well as foreign trade etc is essential'"

74 "That at the end of the Motion, the following be added. namely ---

and having considered the same, this House is of opinion that the carrying out of radical agrarian reforms will generate capital accumulation in the country side to a great extent'

75 'That at the end of the Motion, the following be added, namely -

and having considered the same, this House notes with regret that the Planning Commission has not reviewed implementation of even the existing tax measures, which are being systematically evaded and avoided by monopolists other wealthy sections of the community'"

76 'That at the end of the Motion, the following be added. namely —

'and having considered the same, this House notes with sur prise that the Planning Com mission does not have the cou tage to recommend even abolition of privy purses, not to speak of the acquisition of the ill gotten wealth of the former princes'"

77 "That at the end of the Motion, the following be added, namely -

'and having considered the same, this House notes that the Planning Commission has no serious approach towards

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disturbing rise in non-development expenditure.'"

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78, "That at the end of the Motion, the following be added, namely: -

'and having considered the same, this House notes that the problem of education especially compulsory primary education is not seriously faced and that the allocation made for education falls short of the required mınimum.'"

79. "That at the end of the Motion, the following be 2dded, namely: -

'and having considered the same, this House notes with concern the pronounced dencies in the Draft Plan to minimise the importance of social welfare activities."

80 "That at the end of the Motion, the following be added, namely: - -

'and having considered the same, this House notes that the problem of public health is not correctly approached from the stand point of the rural population and the working people in the country-side.'"

81."That at the end of the Motion, the following be added, namely: --

'and having considered the same, this House notes that the Draft Plan pays only superficial attention to the acute problem of rural housing, especially housing for the Harijans.

82. "That at the end of the Motion, the following be added, namely: ---

'and having considered the same, this House notes with amazement that the Draft Plan completely ignores the urgent demands of the workers and employees, particularly the demand for the need-based minimum wage."

83 "That at the end of the Motion, the following be added, namely: —

and having considered the same, this House notes that the Planning Commission has ignored the problems created by retrenchments, closures and layoffs which are being indulged in by the capitalists to the detriment of national economy."

84 "That at the end of the Motion, the following be added, namely: ---

and having considered the same, this House notes that the Planning Commission attaches no importance to the cherished trade union rights which being attacked, causing avoidable industrial unrest.'

85 "That at the end of the Motion, the following be added, namely: ---

'and having considered the same, this House notes with regret that the Planning Commission is yet to understand that it is the workers and not employers who create wealth and who need to be given every incentive and encouragement."

86 "That at the end of the Motion, the following be added, namely: --

'and having considered the same, this House notes that the Diaft Plan has no proposal for unemployment relief, notwithstanding the fact that the unemployment problem has become a most disturbing socioeconomic problem."

87. "That at the end of the Motion, the following be added, namely: —

'and having considered the same, this 'House notes that the Draft Plan virtually ignores that several hundred thousand displaced persons from East Pakisian, most of them working people, have to be expeditiously rehabilitated in gainful employments."

88. "That at the end of the Motion, the following be added, namely: ---

'and having considered the same, this House notes that in the name of "modest targets", the tempo of development proposed to be slowed both in industry and agricul-ture, compared to the targets of the Third Five Year Plan.'

89. "That at the end of the Motion, the following be added. namely: ---

'and having considered the same, this House maintains that the envisaged rate of growth of  $4.5\,\%$  is not at all adequate. particularly in view of the cur rent rate of growth in population.' "

90. "That at the end of the Motion, the following be added, namely: —

'and having considered the same, this House maintains that not less than 5% growth in agriculture would be adequate."

91. "That at the end of the Motion, the following be added. namely: ---

'and having considered the same, this House is doubtful whether even the envisaged rates of growth in industry, agriculture and, generally, in national income will be actually achieved.'

92. "That at the end of the Motion, the following be added, namely: —

'and having considered the same, this House is of opinion

that the domestic savings envisaged in the Plan is not adequate and that it is doubtful whether even this would be achieved.'"

93. "That at the end of the Motion, the following be added, namely: —

'and having considered the same, this House is of opinion that adequate domestic savings be ensured without cannot vital structural changes in the economy and without mopping up the resources including the unaccounted money, with monopolists and other big business people."

94. "That at the end of the Motion, the following be added, namely: —

'and having considered the same, this House is of opinion that in order to augment domestic savings drastic curbs are called for in respect of all remittances and repayments abroad.'" interests

95. "That at the end of the Motion, the following be added, namely: --

'and having considered the same, this House is of opinion that effective steps should be taken for repatriation of Indian savings in foreign countries to the maximum possible."

96. "That at the end of the Motion, the following be added, namely: —

'and having considered the same, this House is of the view that the problem of domestic saving must not be sought to be solved through exploitation of the working people and by denying them the barest necessities of life."

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97 That at the end of the Motion, the following be added, namely —

'and having considered the same, this House is of opinion that the planning in India is not going to succeed unless the pro-monopolists basis is abandoned lock, stock, and barrel'"

98 'That at the end of the Motion, the following be added, namely —

and having considered the same, this House is of the view that the perspectives outlined in the Draft are not only defective but are vitiated by the class outlook of the exploiting classes

99 'That at the end of the Motion, the following be added, namely —

and having considered the same, this House wishes to go on record that the present Plan ning Commission and the conditions in which it functions may be suitable for "command performance but not for giving the required leadership and direction to the planned development of national economy"

100 'That at the end of the Motion, the following be added namely —

'and having considered the same, this House is of opinion that the Planning Commission is a helpless prisoner of the discredited and anti-people policies of the Central Government."

101 "That at the end of the Motion the following be added, namely —

'and having considered the same, this House directs that the Draft Fourth Five Year Plan be referred back to the Planning Commission for radical modifications in its basic approach and its attitude towards

the working people and in the light of the criticisms that have been made from a democratic and popular angle'.

102 That at the end of the Motion the following be added, namely —

'and having considered the same, this House puts on record that the capitalist path of development to which the Five Year Plans of the Congress regime are wedded can neither solve the problem of India's poverty, hunger and unemploy ment, nor can they ensure rapid all round national development, for which a non capitalist path of development is imperative'.'

103 That at the end of the Motion, the following be added, namely —

'and having considered the same, this House is not quite sure whether the Prime Minister is fully conscious that she has been presiding over the liquidation of planning as a result of her Government's continued surrenders to foreign and Indian monopolists'."

SHRIMATI SHAKUNTALA PARANJPYE (Nominated) Madam, I move

10 That at the end of the Motion the following be added, namely —

and having considered the same, this House is of opinion—

- (a) that the expenditure allotted to Family Planning be reduced by half and the amount thus saved be allot ted to Education; and
- (b) that grants to be made to different States on the basis of population should take into consideration the in crease in population in that particular State and its failure to observe the objectives of population control."

DR. BHAI MAHAVIR (Delhi): Madam, I move:

105. "That at the end of the Motion, the following be added, namely: —

'and having considered the same, this House deplores the failure of the Government to learn from past failures and to make the Plan resource-based and aimed at the most effective utilisation of our human as well as material resources."

106. "That at the end of the Motion, the following be added, namely: ---

'and having considered the same, this House condemns the Government for not havin z aimed at full employment of the country's manpower in line with Article 41 of the Constitution (Directive Principles) and for not having provided for making the right to work a fundamental right of the people of India."

107. "That at the end of the Motion, the following be added, namely: —

'and having considered the same, this House strongly disapproves of the too much reliance of the Plan on foreign aid estimated at Rs. 3,730 crores despite the bitter experience of the past and the political strings usually attached to such aid, and despite the uncertainty of the attitude of powers giving aid."

108. "That at the end of the Motion, the following be added. namely: -

'and having considered the same, this House deplores the fact that no indication has given of any effort to evolve an intermediate type of technology and provide for research towards that end (as briefly referred to in the "Ap-

proach to the Fourth Five Year Plan'') in order to enable the country to evolve a pattern of industrialisation suited to our circumstances.'

109. "That at the end of the Motion, the following be added namely: ---

'and having considered the same, this House regrets only 15.6% of outlay has been provided for agriculture which vields nearly half of our national income, while industry and minerals are given 23.4%, when even now the bulk of our cultivation is dependent rains and vast areas are in the chronic grip of famine."

110. "That at the end of the Motion, the following be added namely: —

'and having considered the same, this House regrets that an amount of only Rs. crores has been allocated to the Union Territory of Delhi which is much less than the planned investment by the Delhi Administration as well as that arrived at by various working groups of the Parliament."

SHRI B. N. MANDAL (Bihar): Madam, I move:

111. "That at the end of the Motion, the following be added namely: —

'and having considered the same, this House feels that the interests of the poor and common people have not been given a pivotal place in the Draft of the Fourth Five Year Plan with the result that the burden of taxes and deficit budgets as envisaged in the Plan will increase the poverty and difficulties of the masses and the increased assets of the capitalists and the landlords will enhance the present disparities."

The questions were proposed.

SHRI DAHYABHAI V. PATEL (Gujarat): Madam, I do not know how significant it is that we begin this debate with a reference to a railway accident. Has not planning in this country been subjected to a series of accidents all through and therefore the objectives of the plan particularly after the First Five-Year Plan have never been reached? It is also well known that we do not agree with many of the planning policies of the Government. There is too much emphasis on heavy industries and it is only recently that Government has awakened to the need of improving agriculture. Indeed how often have I pointed out in this House of the agricultural progress of smaller countries, of the need of techniques used by adopting the smaller countries for improving their yield per acre, so that we could well become more and more self-reliant, so that we could progress on the way to self-reliance, rather than depend entirely on imported foodgrains? We have pointed out again and again that this habit of deficit financing ignoring the need for economy has pressures and prices have We have also been steadily rising. urged that the fraud of the rupee payment agreement also has acted very adversely on our economy. What has Government done about it?

We have Plan papers circulated to us. Are they anywhere near reality? Do they take the actual conditions of the country into account? In theory they do perhaps, but how far? The broad outline of the Plan draft is substantially as suggested in the Approach Document envisaging an outlay of Rs. 24,000 crores of which around Rs. 14,398 crores will be in the public sector. It expects to generate a 5 per cent growth in agriculture, 8 to 10 per cent in industry, and 5 to 6 per cent in gross national product. As it should be, the accent is on price stability and it aims at self-reliance, but how much of this do we see in practice and how far has Government been able to achieve these hopes in the past? A critical examination of the Plan document

discloses that neither the public sector outlay proposed of Rs. 14,398 croies nor the Rs. 10,000 crores for the private sector has any firm basis in visible rescurces. The balance of the current revenue available during the last three Annual Plans was Rs. 219 crores. As against this, Fourth Five Year Plan expects as much as Rs. 2,355 crores; that is, about Rs 417 crores per annum, the underlying assumptions such as that the non-Plan outlays will be restrained, economies will be effected and food subsidies will be done away with, are of a doubtful character.

The surplus of all the public sector enterprises, Central and States, has been taken at Rs. 1.738 crores as against Rs. 350 crores in the past three years. Over and above these assumptions, additional resources to be mobilised by the Centre and the States are to be at Rs. 2,700 crores. Judging by the deficit Budgets presented by the various States during the current year, it is not clear whether the States are prepared to play their role in raising resources. Another imponderable is the estimate of external assistance of Rs 2,414 crores after making repayments due to the extent of Rs. 1,216 crores. This bring us to a deficit financing of the order of Rs. 850 crores. Is our economy going to be able to bear this? How much inflationary pressure is this likely to generate?

Then, the States are expected to make efforts to raise resources to the extent possible by taxing agricultural incomes, and what is more, by using additional resources obtained from the Centre and the financial institutions strictly for productive and highly remunerative purposes. But is this going to be achieved? The Government have so far invested Rs. 3,000 crores in commercial and industrial undertakings. Further investment is made in this sector by the Government at the rate of about Rs. 400 crores per year by way of loans and purchase of shares. The investment so far has not proved fully productive and with efficient implementation

and better management, an additional output of over Rs. 3000 crores could have been produced. Since the investment in the public sector undertakings has proved less productive, Government should not invest more in new industrial and commercial enterprises until the existing units have proved their worth It is equally necessary that the projects which are under construction should be completed speedily. Improvement in the management of the public sector enterprises will be required first. Top positions in industries should not necessarily be manned by retired civil servants or by Malaviya's or Himat Interference by the administration should be kept to the minimum and the public undertakings should be made accountable to Parliament in respect of their general performance only, rather than day-today admini tration. Managers should be made to have personal interest in the enterprise by linking part of their remuneration to the profit of Transfers at the the undertaking. top levels should be avoided.

It is claimed by the Deputy Chairman of the Planning Commissionand I think I heard the Prime Minister repeating it—that the private sector does not have a very efficient record. Only the facts are not brought to light. I do not know how this statement can be substantiated. The private sector has a vigilant shareholders' body which clamours if they do not get their dividend apart from the employees who clamour, if they do not get their regular salaries and their bonuses. It is not correct to say that they are not available to the public. The balance sheets have to be published according to law. Besides, the Company Law Administration also exercises vigilance, and scrutinises their working. Hence, the statements of the Prime Minister and the Deputy Chairman of the Planning Commission do not hold water. On the contrary, the public sector enterprises are shielded from the rigours of competition and therefore they are not prone to be efficient enough. It is therefore necessary to ensure that the enterprises in the public and private sectors are treated on an equal footing.

The Fourth Plan document continues to identify the problem of resource mobilisation with a programme of taxation without examining whether taxation by itself increases or lowers the saving capacity of the nation. Any objective appraisal will readily show that taxation has already lowered, and not increased, the savings of the economy. The tax policies seem to be governed more by considerations of revenue rather than their impact on the economy. An average person in India earns Rs. 481 per year and pays Rs. 64 by way of direct and indirect taxes. This high level of taxation has already begun to show diminishing returns. A large part of the tax resources is absorbed by consumptive expenditure of Government, and tends to reduce over-all saving capacity. would therefore appear that a general reduction in taxes would actually increase national savings and help the economy to progress at a higher rate.

The Plans seem to be used by the Congress Party to boost its elections. I speak from my experience, particularly in Gujarat. (Interruptions) You will have your opportunity. Why are you impatient? Learn to be a little patient.

(Interruptions)

I have referred, Madam, to what is happening in Gujarat before, and I will repeat it for the benefit of some Members who need to be educated, how, at the time of the First General Election, the Tapti River Project was dangled as the carrot before the voters in Gujarat. It is 20 years after independence and it is not yet complete.

SHRI S. S. MARISWAMY (Tamil Nadu): The carrot is still there.

SHRI DAHYABHAI V. PATEL: At the Second General Election, the Mahi Project was dangled before the [Shri Dahvabhai V. Patel.]

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voters of Gujarat. At the time of the Third General Election, Prime Minister Nehru laid the foundation of the great Narmada Project. Where is it? Even two years ago...

SHRI BHUPESH GUPTA: Now. it will be there all right.

SHRI DAHYABHAI V. PATEL:
...the present Prime Minister in the
other House referred to the need for
implementing the Narmada Project
early. Where is it? This is the treatment that has been given to Gujarat
under this planning. I do not know
whether it is Gujarat alone that is
given this treatment. I do not think
so. Madam, I have...

SHRI BHUPESH GUPTA: Everything will go on now. You have got Mr. S. K. Patil.

SHRI DAHYABHAI V. PATEL: You did not know he was there before? Did you not know that? Did you not see him in this House? Was he not here when the First and the Second Plans were there?

SHRI BHUPESH GUPTA: Gujarat wanted Narmada Project. They have given you Mr. S. K. Patil.

SHRI DAHYABHAI V. PATEL: I hope you will not interrupt me and break my chain of thought.

Madam, I was pointing out how Gujarat has been treated in the matter of the Plans, I do not think that the treatment of other States is very different. I know something of Bihar.

SHRI S. S. MARISWAMY: Everywhere.

SHR1 DAHYABHAI V. PATEL: ...and a number of projects, particularly river valley projects, are supposed to have gone to Bihar. Why should Bihar be a deficit State? Why should Bihar have such a drought two years ago if these projects had been carried out with efficiency? The planning of the Congress Government lacks efficiency. There is no

machinery to see that the work carried out under the Plans is done efficiently. Since these Plans are geared to boost the elections of the Congress Party, many terrible things happen. Work on the Plan starts just on the eve of the election year.

Before the last general elections I was in Bihar and I saw blankets being distributed when the winter was over. That was part of the famine relief work. This is how the Congress machinery works. And, therefore, however good or bad the Plan, the people have to suffer and in return they are taxed more. They are punished for the failure of the Government and its inefficient machinery. That is what we are suffering from. It is, therefore, necessary to improve the situation if we are to get on.

There is another very easy recourse when they are in trouble and when there is deficit, that is foreign loans. I have seen it during the last eleven At the time of the Annual Budget, or immediately soon after, the Finance Minister goes on a tour abroad and collects money. We started off with a sterling balance of 1800 crores when we started after independence. Today we are the biggest debtor nation in the world. Small countries, countries that were devastated by wars, which had been bombed, like Japan and Germany, have been giving us loans and we have been accepting them. Have we repaid any Have we got any repayof them? ment programme for repaying these debts? We are rescheduling and getconcessions in interest. those countries are affluent they say. "All right, we will forgive your debt." We have been accepting this without We should be ashamed of shame. our performance which we call under the big name of planning. Where is the Plan to repay your debts which you should do if you are honest?

SHRI A. G. KULKARNI (Maharashtra): It is in the book.

SHRI DAHYABHAI V. PATEL: There is everything in the book. The

only thing is it does not work. Look at that book and see what is the total debt you have taken. And will you see how much you have repaid On the other hand, with interest? will you examine the book and find out how many debts have been rescheduled, how many interest instal ments have the donor countries condoned, how much capital has been written off and condoned? That is your reputation in the world. country is so large with a large population. You talk so much. You are not able to pay your debts, and your debtors, even the small countries, are so generous that they sav, "Never mind. Since you are unable to pay, we forgive you" That is your planning and that is what we object to, and this happens because there is too much of State interference.

The State is trying to do every thing when it is not able to do even very little. Instead of co ordinating the resources of the people, the intel ligence of the people and letting them work-the late Prime Minister Jawaharlal Nehru said that we want two sectors, private sector and public sector to work hand in hand—hand in hand so that the economy of the country develops, that we have trade, industry and commerce, that we have employment, there are hitches every State there seems to be a section which is determined to see that this country does not progress.

Before we have industries which are worth calling a slice of industries, we have people thinking of monopolies. The biggest monopoly in this country is the State And where are we? The State has got Rs. 3,500 crores in public sector undertakings, Rs. 3,000 crores in the Indian Railways Indian Railways used to pay divident regularly It used to make a contribution to the Central Revenues. That is also gone now. So on Rs 6,500 crores we are not getting the normal, natural return which the country should get, and if this country got it, there would be no need for this high taxation If we did not have this high taxation people would

breathe a sigh of relief. The prices would come down. If prices come down it will be good for industry. It will be good for the Government also because the Government would not have to pay this high dose of dearness allowance and it will put the government's own machinery in proper gear. But who thinks about it? It is very easy for the Government to sit here and increase the prices, increase taxes, increase this and that. Why do they not change their attitude and think otherwise? Why not think saving money and saving the country's economy so that this high price spiral may be broken? Just as the other countries have done, reduce prices and immediately you will see that taxation has gone down. This is not a new thing This experiment has been tried in many countries. Why should it not be done here? That is the fault with our planning. They cannot think of anything else. It can think of only big figures happens in practical application, they do not seem to think That is the fault that I find with this planning.

Today they are up against all the State Governments who want to spend more Why should they not? take the cue from the Central Government The Central Government spends more than its resources Then why should the State Government not spend more than their resources? It is only when the Central Government curbs its spending, it is only when the Central Government sets an example to the States by keeping its expenses within limits, by economising and stopping wasteful expenditure that the Central Government will be able to tell the States to do likewise Today it is the other way about More and more State Governments come forward and demand more and more money, and then they would like to have it and write it off. Has the Government laid down any encouragement if any of the States manages its affairs well? No.

Then we talk of regional imbalances I do not know what this phraseology means. Regional imbalances there are bound to be because the regions are put in different circumstances geographically. Because of different circumstances they have different type of industries. In some States industries develop quickly. The vast regional imbalances are the product of this Government's faulty planning. We have oil in Gujarat. From the day I have come here, last eleven years, I have been pointing out that the Government's policy in

the matter of oil exploration in Guja-

rat has been slow and faulty. Guja-

rat has been fortunate, this country

has been fortunate that the expenses

of exploring oil are perhaps the

Gujarat. Yet the Government's policy

is slow. Instead of rapidly expand-

ing and making use of the oil, the

Government plans otherwise.

world

cheapest in the whole

[Shri Dahyabhai V. Patel.]

SHRI N. PATRA (Orissa): There is Koyali.

SHRI DAHYABHAI V. PATEL: My dear friend, you forget that there are three projects like Koyali and all the trains not only in Gujarat and in the surrounding areas can run on diesel oil instead of having to take coal from 2,000 miles to Gujarat by train. If you travel by bus from Ahmedabad to Saurashtra you will see the gas of the oil wells being burnt. How much money has been wasted because this power is not used and oil cannot be used because it is not taken to the refinery? Therefore, it has turned up the pressure. This is what we are doing. This is the faulty type of planning we have got. Can we not refine the Gujarat oil anywhere else? Therefore, such type of regional imbalances are inherent in industry. What we need today is to canalise them properly and see that they are put to the best use 3 P.M. for the country instead of the wasteful method of use that the Congress has all the time. Madam, I am glad to see that of late there has been a considerable increase in shipping. But is that enough? We are a country which has perhaps one of the longest coastlines in the world. Where are we as regards shipping? Where are we as regards our ports? What is the hope that the Plan holds out? I dare say that in some matters the hope that the Plan holds out is there. But what is the performance? And when we come to the performance of it, we come to the great disappointment and frustration that the country feels today. Why is it that there is so much unrest among the youth all over the country? It is generated by the disappointment at the performance of the Congress Governments, whether it is this Plan or any Plan. because of so much inefficiency and lack of proper management that what should cost 4 annas is costing 8 annas or even a rupee and, therefore, it is hurting our economy. It is sending the prices up every day. Therefore, Madam, it is not possible to agree to or support this Plan.

As I was saying, the Plan holds out some hope but when we look at the performance there is disappointment. Let me quote some figures from their own publications. In the First Plan, the outlay, including public and private sector, was Rs. 3,600 crores; actual, Rs. 3,760 crores. The envisaged growth of national income was 11 per cent; actual, 18 per cent. That is the hope that was held out at the end of the First Plan. When we come to the Second Plan, the planned outlay was Rs. 7,200 crores; actual, Rs. 7,700 crores. The envisaged growth of national income was 25 per cent; actual, 20 per cent. There the rot began. Coming to the Third Plan, the planned outlay was Rs. 11,600 crores; actual, Rs. 12,000 crores. The planned growth of national income was 34 per cent, actual, 14 per cent. It is from there we started failing, and we have done nothing to remedy this failure. We just go on saying that we will go on and on. When we sec that we are failing so badly, what are the remedial measures that have been taken? The shortfalls in the growth targets in the successive Plans were not due to lack of financial resources. In fact, in each Plan the actual outlay considerably exceeded

the original estimate. In the Third Plan, for example, the actual outlay exceeded the estimate by 4 per cent, but the rate of growth fell short by 60 per cent. This would naturally mean that the shortfall in achievements was due primarily to misapplication of the resources resulting partly from wrong planning and partly from faulty implementation of the programmes. Both these factors combined in lowering the outputcapital ratio which is an index of the efficiency with which resources are utilised. In the Third Plan, the output-capital ratio would have been about 0.2 per cent. In other developing countries like the U.A.R., Mexico and the Philippines, in which the growth rate has been higher, the output-capital ratio has also been higher. Somehow we have tended to become a capital-consuming economy rather than a capital-generating economy. And if we go on consuming capital, where will we be? We are already short of resources. We ask for loans from all over the world. And yet if we go on consuming capital—which means utilisation of capital for unproductive purposes—where will we be? Will we not be in the mess, sorry mess, in which we are now? Is it not due to this faulty method? Therefore, we do not feel at all happy or enthusiastic about the type of planning that is done or this draft which has been put in our hands. It is a repetition of the same plan, it is a repetition of the same policy. Every scheme and every plan is to ensure the enshrinement of the Congress Party in office. But I think that has sufficiently been played out and that has been borne out by the last results. Certainly if the country is being taken in this way to poverty, the worm will turn one day.

SHRI A. P. JAIN (Uttar Pradesh): Madam Deputy Chairman, I was very much interested to notice some improvement in the attitude of the Leader of the Opposition. I remember the days when the Swatantra Party used to oppose the Plan outright. And it was some consolation to find that the hon. Leader of the

Opposition did not oppose the Plan outright, but he opposed the strategy followed in the Plan.

[THE VICE-CHAIRMAN (SHRI D. THEN-GARI) in the Chair]

SHRI LOKANATH MISRA (Orissa): Because we had to meet half way; you have come half way and we have come half way.

SHRI A. P. JAIN: I hope you will grow wiser after some time.

SHRI DAHYABHAI V. PATEL: If you grow wiser first, the country will be in a better situation. Every day that you do not grow wise, the country is losing a lot.

SHRI A. P. JAIN: Have you finished, Dahyabhaiji, or have you to say anything more?

Mr. Vice-Chairman, this Plan is significant in several ways. First, it has come after three years of annual planning. Annual planning had its own meaning, but it was not planning in the sense in which we have understood it. This Plan, therefore, dispels the fear of certain people, generated lately, that planning was coming to an end. Now, it is clear that the process of planning which we undertook about 20 years ago will continue and will continue added vigour. This Plan is a crucial Upon its success will depend the future of planning. If this Plan does not succeed, the country may lose faith in planning. Therefore, it should be the utmost effort on the part of the Government, of the people, of the members of the ruling party and also of the Members of the Opposition to make this Plan a success because I am one of those who believe that the future of this country, its economic and industrial development, depends upon a sensible and good system of planning.

Now, there are many desirable features in this Plan and to cite a few of them, the efforts to stop import of food after two years is one of the very desirable attempts. Similarly,

[Shri A. P. Jain.]

the reduction of foreign aid by one half at the end of the Plan is another good desirable object. The system of building annual Plans out of the Five Year Plan, I think, will lead to an improvement in the performance of the Plan. The emphasis on the scientist and technician, the induction of scientists and technicians in the working of our public undertakings is another feature which I consider to be a very desirable feature. Nonetheless, we must accept that this generation of ours, I believe, one or two more generations, are condemned to a life of toil and sweat, of labour and We have to give up presacrifice. sent consumption in the interest of building up a nice, good and worthliving country for the future generations. That should be our objective. When I say all this, I do not subscribe that the Plan is a complete Plan and there is nothing which one can add to it. I find that there are important shortcomings, shortcomings of a nature which, if not mended, may even jeopardize the Plan and the entire planning system. We have laid a good deal of emphasis on building new projects. But what about our existing projects? According to the Planning Commission's own figures, in the year 1965 the total value of the reproducible tangible assets was Rs. 42,500 crores. During these few years they must have increased. And now I would not be very wrong if I say that at present the value of the reproducible tangible assets would be round about Rs. 50,000 crores. have it on very good authority-some highly placed officials of the Planning Commission—that the annual depreciation on this Rs. 50,000 crores is at the rate of 8 per cent. Our projects, our big dams, our public enterprises, our works, are not properly maintained, and that is the reason why there is a much heavier depreciation than what it should be if they were properly managed. Now, what have said means that the depreciation alone on the reproducible tangible assets would come to Rs. 4,000 crores, and what is our investment during the Fourth Plan? It is of the

order of about Rs. 22,000 crores in the form of assets which works out to about Rs. 4,000 croies per year. In other words it means that whatever is being inducted into our economy is being at the same time washed away in the form of depreciation on the existing tangible assets. I will cite an example. Mr. Vice-Chairman. when the Bhakra Dam was planned well, it is our great project of national pride—its life was assessed at 200 to 250 years. I think it was about 250 years. But a siltation has arisen during the last few years and we find that if this siltation goes on at the present rate, its life will be reduced to half, to 125 years or so. That is what the experts who prepared the estimates of the Bhakra Dam now have worked out. It means that every year we are losing Rs. 1 crore on the Bhakia Dam. And I believe, it is possible that if our national enterprises, if our assets both in the private and the public sectors, are efficiently managed, we can confidently reduce the percentage of depreciation. For a reduction of every one per cent of depreciation, the country gains Rs. 50 crores. That is not a small sum.

I do not find anything in the Plan for prolonging the life of the Bhakra Dam or other river valley projects, nor do I find it elsewhere. Through you, Sir, I would like to urge upon the Planning Commission that more important than planning new projects, more important than the execution of new projects, more important than the working of new projects, is the efficient working of the existing projects. I regret to say that that aspect of planning has either been totally ignored or very little emphasis has been laid on it in the Plan document.

We have been talking of the failure in implementation. I am glad that there is one chapter devoted in the Fourth Plan to implementation. But I regret to say that it is one of the vaguest chapters that could have ever been written. It is full of verbosity, chaff without grain. I would like you to refer to a remark by the very

thoughtful author of the "Asian Drama", Gunnar Myrdal. At page 903 he says talking about planning,—

"But even in India, where planning generally has achieved a much higher level of sophistication than in the other countries in South Asia, the plain fact is that in most fields there is little or nothing 'planned' to disclose."

I agree with that remark. And my contention is that our effective planning is confined to less than 20 per cent of our economic activity, and the remaining 80 per cent of our activity, economic including entire agriculture which means 50 per cent of our economic activity in terms of income and which engages 80 per cent of our people, is left out of effective planning. Similar is the case with the organised private sector, that is, the factories and the enterprises in the private sector. It is not properly controlled as I will try to show.

SHRI JOACHIM ALVA (Nominated): Before my honourable friend proceeds I would like to remind him of one thing. He quoted Gunnar Myrdal. I do not know if he was present when Gunnar Myrdal spoke to us. Pandit Jawaharlal Nehru was presiding over that meeting. There is one word which I still remember—

"Unless we make our labour costly we cannot have any future."

This is what he said, "Unless we make our labour costly." Since he quoted him I wanted to remind him of these words, which are there still in my mind and in the minds of everyone who was present there—about labour being costly.

SHRI A P. JAIN: Not only that He said other things also, about raising the wages. There is nothing new in what you said.

During the first three Plans we tried to build an institutional infrastructure in the countryside, and what was the nature of it? It was the

cooperative societies, the community development and the panchayati raj. The object of this institutional infra structure was to involve the comnton man, the masses living in the countryside into the process of planning. Unfortunately, all these three institutions are now in a state of decay. I quote it on the authority of the Fourth Plan that the outstandings of the primary credit societies, which were 20 per cent in the years 1961—63, have risen to 33 per cent of the total loans. Among the Central Banks 20 per cent or so to have 50 per cent or more as outstandings. Now no financial institution can go on advancing money or continue to function for any length of time if it does not recover the advances. It is also well known that cooperatives have succeeded only in certain parts of the country but in other parts they are really weak. There are some reasons for it. The House will remember that the Reserve Bank appointed a Committee, known as the Rural Credit Survey Committee, which submitted a very valuable report. That report was accepted and one of the basic principles of that report was that the credit must be interlinked and integrated with the marketing. The big idea was that when a farmer takes loan from a credit society, he also fills up a bond that he will sell his surplus produce through the credit society so that the loans are Unfortunately that link recovered. was never built and the result is that the outstandings are growing. The weakness of the Central Bank is another reason and if the Planning Commission and the Government are at all keen to mobilise the surplus money being generated in the countryside it is not going to be done either through the commercial banks or through the Central banks. I have a scheme. Unfortunately during this short time I will not be able to explain it but if at any time the Planning Commission shows the courtesy to consult me, I will give them a whole plan because I feel that cooperation, which is so essential for the life of the nation, is losing ground.

[Shri A. P. Jain.]

So far as Community Development is concerned, its officers are absolutely demoralised. They have been officialised like any other bureaucrat. They are like a sub-inspector without power or a kanungo without a It is the common experience. Everyone of us knows that the Community Development officers are completely demoralised.

Lastly about the Panchayati Raj, I will only quote what Shri Jaya Prakash Narayan, President of the All-India Panchayat Parishad, said on May 10, 1969:

"Except in two States—Maharashtra and Gujarat—there was no serious effort made in any State for Panchayati Raj".

Now the infra-structure which was created in the countryside during the three Plans and which provided for the involvement of the common man in the process of planning—all those three institutions—are in a state of decay and in the Plan I do not find anything showing how they are going to strengthen these.

I will give an instance about what is known as the green revolution. How has this green revolution come Firstly I will say that it is about? mostly confined to wheat. It is not so in the case of rice because the Taichung and other varieties have proved to be susceptible to diseases and insects and the Government is now withdrawing them. How did this green revolution of wheat come about? May I say that it is due to three institutions—the IARI, Ludhiana University and the U.P. These are Agricultural University. situated in the main wheat-growing States and they have not only invented the new seeds but convinced the farmers of their profitability. I have been recently to Ludhiana University and I was very glad to notice the new enthusiasm of the farmers. Mr. Swaminathan was also there. He went from field to field and he told the people how they can improve their lot by using the improved seeds.

That is the type of people we want. I want every University in India to become the nucleus for the development of the areas round about it. About 8 years ago I was in the United States and went round the countryside adjoining Illinois University and asked a farmer:

"What is it that has given this big yield?"

His answer was: 'The Morrel plot and the advisory service of the University of Illinois.' We have 10 or 12 Agricultural Universities and many They should become the colleges. nucleus for the agricultural revolution.

About the organised private sector, we have got certain regulations. They have to take licences before establishment. Then there is the question of capital issue. Then there is the question of import of machinery but once that is done, the private sector is left to itself. I have a proposal to Just as they have created JSCs for the steel industry both of the public sector and the private sector, there is a case for putting up bureaus of what I would call the 'Planning performance'. These bureaus should watch how our industries are doing. They should not interfere in the working of the individual plants. They should see what are the shortfalls, what are the weaknesses of the industries as a whole and how they can be removed. There must be representatives of the Government, of private industry and of the consumers on it, so that they carry out a two-way liaison work. They should bring the difficulties of the industries to the notice of the Government and secure help for the removal of those difficulties and at the same time they should keep constant touch with the Government about what is happening in the industry. Unless that is done, the plan targets which depend upon the working of the private sector may not be achieved. The entire industrial system can be divided into 10 or 12 industries. For instance, the fibre section consisting of cotton fibre, jute fibre, silk fibre, woollen fibre and man-made fibre may be humped in one group and a Bureau of Plan Performance set up for it. They must think of it and if they find that there is some validity in what I say, the planners should adopt it.

I come last to resources. I am inclined to agree with the Leader of the Opposition that there has been an over-assessment of the resources. I will not deal with all of them. He has dealt with some and I will confine to the profits from the public undertakings. In an interview given by the Vice-Chairman of the Planning Commission, Dr. Gadgil, to the representative of - Hindustan the Times, he answered a question. The question was:

"The Plan has prescribed a 15 per cent rate of return on capital in the public sector. How realistic is this expectation?"

## Dr. Gadgil said:

"I can only say that this is a figure that has been derived from a resolution of a Cabinet Committee. This is a part of the decision made by the Government. That is a sort of effort that should be made."

I was astonished by it. I wrote a letter to Dr. Gadgil and I wrote:

"In answer to another question 'How the prescribed rate of fifteen per cent. return from public sector undertakings has been reached'? the impression I gather from your reply is that the figure was based on the decision of the Cabinet Committee. Is it just a policy decision which should be implemented or is it based on any rationale?"

That was the question I asked. Dr. Gadgil's answer added further to my confusion. Dr. Gadgil wrote to me:

"I now come to the question of the prescribed rate of return from the public sector undertakings. Until recently both the Țariff Com-

mission and the Cost Accounts Branch of the Union Ministry of Finance were allowing a return generally at 12 per cent on the capital employed in the private and public enterprises. After the Bonus Act came into effect and also taking into consideration the rise in the general rate of interest, the Tariff Commission has come to the conclusion that generally any rate less than 15 per cent on the capital employed would not be reasonable. '

"They 'are allowing the return at present of 15 per cent on capital employed in respect of the industries coming within their purview."

Mr. Vice-Chairman, the Ministry of Finance have circulated a Memorandum on Public Undertakings as a part of the Budget literature, in which the pricing policy of the public enterprises has been defined. falls into three parts: (i) Wherever statutory regulations or there are voluntary arrangements of a binding type, introduced in the larger interests of the national economy, the enterprides would have to conform to such regulations; (ii) A number of enterprises produce goods and services in open competition with other indigenous producers in the private sector, and in respect of their products, the normal market forces of demand and supply will operate and their products will be governed by and large by the prices prevailing in the market; (iii) In the case of enterprises which operate under monopolistic or semi-monopolistic conditions it will be necessary, however, to have a prescribed procedure. They say that the prices in this case will depend upon the world prices, upon the fo.b. prices.

Now I begin to think and I want this House to think how these two approaches can be reconciled.

THE VICE-CHAIRMAN (SHRI D. THENGARI): Now kindly wind up.

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SHRI A. P. JAIN: I shall do so just in two minutes. If this pricing policy holds good, how can this 15 per cent return work out in practice? I would like the Planning Commission to explain how this 15 cent fits in with the pricing policy?

SHRI A. G. KULKARNI: Is it gross profit or net profit?

SHRI A. P. JAIN: Now Mr. Dahyabhai Patel has given certain figures of the profits which the pubundertakings have made lic sector during the last three years; there does not seem to be any prospect that 1600 or 1700 crores of profit can be made during the Fourth Five-Year Plan period.

There are other things on which I wish I had spoken, but in deference to vour direction to wind up, I do so now by saying this much in the end. There has been the continuous emphasis by the planners that the planning must be realistic. Here I would quote the remarks of the late Pandit Jawaharlal Nehru on "Strategy of the Third Plan"-

"We have often talked about how much money has been spent or why it has not been spent. It has always struck me that we are looking at things in a very imperfect way; the question is what has been done, not how much money has been spent. Maybe, the quantum of money spent is an indication of what ought to have been done, or might have been done, but the real thing is what actually has been done. This business of appraisal is therefore of the utmost importance."

I regret to say, Mr. Vice-Chairman, that there is no reflection of this healthy thinking and outlook in the Fourth Plan. It is entirely a financial Plan ignoring the real targets.

Thank you very much.

श्री राजनारायण श्रीमन्, निवेदन करना चाहता हं। जब दो बजे हम लोग बैठ रहे थे तो माननीया क कमरे मे यह स्राया कि ला मिनिस्टर साहब ग्रभी भ्रा कर दो बजे बनायेगे। फिर वहा हम लोग बात कर रहे थे तो खबर भ्रायी कि प्राइम मिनिस्टर साहब चाहती है कि वह पहले लोक सभा में बोलें ग्रौर फिर यहा ग्रा जायेगे। श्रब ग्राप देखिये कि 3 बज कर मिनट हो गये। तो मै जानना चाहता हं कि ता मिनिस्टर साहब कब ग्रायेगे। श्रीमन्, (Interruption) हम ने इस लिये प्रोटेस्ट किया था कि हम को म्राज गजेद्र गडकर कमीशन के सामने गवाही देने जाना है ग्रीर हम को 5 बजे वहा चले जाना होगा। तो मैं चाहता हू कि ला मिनिस्टर साहब पहले यहा ग्राये क्र<del>ीर हर काम उन की कंवीनियेन्स</del> से नही होना चाहिये। हम जानते थे कि यहा ऐसे सजेशन्स होगे। हम ने उन को बता दिया था कि हम को जाना है। इसी लिये हम बोले नहीं।

SHRI LOKANATH MISRA: This is a valid point. If the Law Minister is making the statement earlies in that House, the Deputy Law Minister can come and make that statement here.

श्रीराजनारायण: वह तो दो बजे बोल चुके हैं।

SHRI MULKA GOVINDA RED-DY (Mysore): We understand that the Law Minister has already made the statement in the other House at 2 o'clock. It is not fair that it should be held over here for so long. He should be immediately summoned to come and make the statement here.

SHRI LOKANATH MISRA: What is wrong in the Deputy Law Minister being asked to come and make the statement here?

SHRI MULKA GOVINDA RED-DY: He may create more problems than he can solve.

डा॰ भाई महावीर: उप-सभापति महोदय, तीन साल की छुट्टी के बाद हम फिर से ग्रपनी पचवर्षीय योजना के सिलसिले को शुरू कर रहे है। स्वाभाविक हे इस ग्रवसर पर यह प्रश्न उठे कि यह तीन साल की छुट्टी की नौबत क्यो ग्रायी ग्रौर इस से जो कुछ शिक्षा हम ने ग्रहण करनी थी वह हम ने कर ली है या नहीं। इस की कसौटी तो यही होगी कि फिर से इस नरह की हालत न पैदा हो कि हमे अपनी योजना को आगे चलाने के बारे में सदेह दिखायी दे या हम अपने आप को उस के लिये सक्षम न पाये। स्राज स्थिति यह है कि इन विचारों को या इस कसौटी को सामने रख कर यदि हम सोचे तो दिखायी देता हे कि शायद इन तीन यालो के ग्ररसे मे जो हमे सीखना चाहिये था ने नही सीखा, जो हम भलना चाहिए था वह नही भुलाया । योजना भ्रायोग शायद सीखने की स्थिति मे नहीं है या सीखना चाहता नहीं है। इन दोनों में से कुछ भी हो, परन्तु सब ने पहली बात जो म्राज देखने की जरूरत है वह यह है कि हम ने पचवर्षीय योजनाम्रो को बनाते वक्त जो गलती थी उस को ग्रपने दिमाग से निकाला कि नही। पहली गलती मेरा निवेदन यह ह यह थी कि योजना बनाने वक्त आवश्यकतात्रों को सामने रख कर गोचते थे। ग्रपनी जरूरतो को, ग्रपनी इच्छाग्रो को सामने रखते थे, भ्रपने साबनो को. अपनी क्षमताको, अपनी कर सकने की हिम्मत को ग्रपने सामने नही रखते थे। परिणाम यह होता था कि एक होड लगती थी। हर राज्य एक दूसरे से बढने की काशिश करता था। हर महकमा एक दूसरे से ग्रागे निकलने की कोणिश करता था। मानो बच्चो को रग की पिटारी दे दी गयी हो ग्रीर कहा गया हो कि जितना अच्छा रगदार कोई

नक्शा बना सकता है, बनाये ग्रौर वह बनाते जाते थे। लेकिन जब उसे पूरा करने की स्थिति स्राती थी तो दिखायी देता कि हमारे पास साधन नही है ग्रीर साधन नही है तो जो योजना बनायी गयी है उस को इधर से या उधर से काटना होता था। ग्रीर, इस लिये कार्ट्रन बनाने नाले कई बार ऐसा बनाते थे कि योजना बनायी गयी है, ग्रच्छा बडा शरीर है, उस शरीर को ले जा कर काटने की, थोड़ा सा पैरो की तरफ से, सिर की तरफ से काटने की कोशिश की जाती थी ग्रौर काट कर कहा जाता था कि स्रब इस का स्राकार जितना चाहिये था उतना हो गया। योजना ऐसी चीज नही है कि जितना चाहे उसे लम्बा कर लीजिये, जब चाहे छोटा कर लीजिये। बनाते वक्त किस ग्राधार को रख कर, किस कसौटी को ले कर वह बनायी जाती है इस को देखना जरूरी है। निवेदन है कि हम ने ग्राज की इस चौथी योजना को यथार्थवादी योजना नही बनाया, 'रियलिस्टिक' नही बनाया ।

पहले की गलतियों से हम ने कुछ सीखा है या नहीं ? हम ने कृछ सीखा नहीं श्रीर यह बात तीसरी योजना के 'मिड-टर्म एप्रेजल' से, उस के मध्य मे जो मृल्याकन किया गया था उसे पढेगे तो उसे पढने वाला कोई भी--एक बालक भी यह समझ सकता है। उस की भाषा यह थी कि हम ने पिछले वक्त यह टार्गेट रखे थे, यह लक्ष्य रखे थे। उन को हम पूरा नहीं कर पाये इस लिये इस वास्ते हम को ग्रब इस से बडे लक्ष्य पूरे करने चाहिये। किसी को यह कहो कि तुम ने छलाग लगायी, ग्रौर तुम पाच फुट नही कूद सके थे इस लिये इस बार 8 फट तुम को जरूर कद जाना चाहिये। यह कह कर अगर उस का मज़ाक बनाना है तो ठीक है

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डा० भाई महावीर ] या ग्रपने सोचने के दीवालियेपन का सब्त देना है तो ठीक है, नहीं तो तीसरी योजना के मिड टर्म एप्रेजल मे भी, जब सामने दिखायी देता था कि ग्रसफलताये हमारी योजना के भाग्य को निगलने के लिये ग्रा रही है, उस समय योजना <del>ग्रायोग यह हिसाब लगा रहा</del> था कि यह क्यो नही हम्रा। वल्कि यह कहा गया कि जरूरत कहती है कि हम इस से ज्यादा ग्रगले दो सालो मे कर ले। इस चौथी योजना के ग्रदर, ग्राइन्दा वैसी गलनी नहीं होगी इस बात की कुछ म्राशा हमे हुई थी **बजट** के भाषण को सून कर। क्योंकि बजट के भाषण मे यह सनने को मिला था कि यथार्थवादी साधनो को देख कर याजना जायेगी। जितन माधन होगे हिसाब से योजना का प्रारूप लेकिन ग्रगर थाडा भाषा का जो हेरफेर हम्रा है उसको छोड दिया जाय ता काई श्रौर विशेष भ्रन्तर इस योजना के बनाने मे नही दिखाई देता। ज्यादा मुझे इसमे कुछ सबत देने की ग्रावश्यकता नही, फाइनेसिंग दि प्लान' पर चौथा, ग्रध्याय है। इसके पहले जो वाक्य है वे ये हे

"The document 'Approach to the Fourth Five Year Plan' was presented to the National Deve lopment Council in May 1968 It indicated that additional re source mobilisation in the range of Rs 200-300 crores a year would be necessary if the eco nomy is to grow at the desired rate and net foreign aid is to be reduced to half the present level by the end of the Plan

हमारा सोचने का तरीका क्या है? तरीका यह है कि क्याकि यह ग्रोथ रेट तय कर ली है, क्योकि हमारी अर्थ-व्यवस्था ग्रौर हमारी राष्ट्रीय ग्राय को इस गति से बढाना है इसलिये हमका उसके लिये इतने साधन चाहिय चाहे वे साधन वही से ग्राये, कही से किसी तरह से लाये, चाहे मागे, चाहे डाका

मारे, कुछ करे, साधन चाहिये। 'बैग, बारो ग्रार स्टील" की बात है। 'स्टील' करना तो किसी सरकार के लिये कठिन होता है लेकिन बैंगिंग ग्रौर बाराइंग का प्राप्तेस ग्रपने यहा बड़े जोरो से चलाया जा रहा है। मैने कहा कि स्टील करना सरकार के लिये मुश्किल होता है लेकिन एक तरह से स्टील करना भी सरकार के हाथ मे है। वह इस तरह से कि जब बड़े लक्ष्य रखें गये तो उन लक्ष्यो का परिणाम यह हम्रा कि लोगा मे ग्रसतोष पैदा हुआ, जलन पैदा हुई क्योकि जब उनके बनाये हये स्वप्नाकी दुनिया ने यथार्थ मे जाने की कोशिश की ग्रौर वह स्वप्न पूरा नहीं उतर सका तो लोगों को गस्सा ब्राया ग्रौर उस ग<del>ुस्</del>से मे कई तरह की बाते कही गई। लेकिन उसके ग्रलावा एक स्रोर परिणाम निकला वि हमने चिक बडी दिलेगी से ग्रपने लक्ष्य तय कर लिये ग्रार उन लक्ष्या को पूरा करने के लिये साधन हगारे पास जट नही सके तो उसस दो तरह के परिणाम निकले। एक तो विदेशी महायता के ऊपर ग्रत्या-धिक निर्भरता हाती गई ग्रोर उस विदेशी सहायता की निर्भरता ने टमे कहा ला कर पटक दिया है, हमारे देश का किस तरह से अपमान हुआ है, उसकी हमे कितनी कीमत प्रदा करनी पड़ी है, यह हमारे सामने है। लेकिन उसका एक परिणाम श्रौर निकला कि जब साधन कही से नही मिला ता फिर एक साधन है ही भ्रौर वह है नोट छापने का जिसके लिए नासिक सिक्योरिटी प्रिटिग प्रेस है ही। यानी डेफिसिट फाइने-सिग' का साधन है। डेफिनिट फाइनेसिग की जातो है ग्रौर नई मद्रा ला कर क वाजार मे फेक दी जाती है। इसका परिणाम क्या हाता है जो साधारण मध्यम वर्ग का व्यक्ति है, जिसकी चेघी हई, जिसकी स्रामदन। नक्की सकती है, उसके ऊपर

तरह का डाका है। मैने पहले कहा कि सरकार चोरी नहीं कर सकती है परन्त्र यह तरीका सरकार की स्रोर से चोरी करना है। यह इफ्लेशन चोरी नहीं तो ग्रौर क्या ह<sup>?</sup> ऐसे लोगो की जेंब मे से पैसा उनके बिना देखें हुये, उनके बिना समझे हये ग्रौर उनके बिना जाने हये ले लेते है। जो कुछ वास्तविक ऋयशक्ति उनके पास है वह ले लेते है, उसकी वह ऋय-शक्ति नही रहती है। यह चोरी में लेने जैसी स्थिति है। ग्रौर यह हालत स्राई है ऐसे नियोजन के कारण।

Motion 1e Fourth

ग्रव, ग्रगर इससे भी वाछित परिणाम निकल गया होता तो कुछ लोगो के साथ ग्रन्याय हो गया है इस पर भी हम सतोष कर लेते क्योंकि देश के लिये कुछ लोगो को तो बलिदान देना ही चाहिये। लेकिन इससे श्रौर ही परिणाम निकला और वह परिणाम यह था कि हमारी सारी कीमते बढने लगी ग्रौर उन कीमतो के बढने के परिणामस्वरूप इन योजनाम्रो के म्रन्दर जो म्रलग म्रलग भ्रंग थे, जो ग्रलग ग्रलग प्रायोजनाये थी, प्राजेक्ट थे, उनके खर्चे बढने लगे भ्रीर उन खर्ची को पुरा करने के लिये ग्रौर ज्यादा डेफिसिट फाइनेसिंग जरूरत पड़ी। उससे भौर ज्यादा कीमते बढ़ी ग्रौर ज्यादा खर्चा बढ़ा ग्रौर एक ऐसा दौर चला, एक ऐसा चक्र चला कि जिसके अन्दर हम लोग किसी सिरे को पा नही सके, किसी किनारे को पकड नही सके। यह स्थिति जो ग्राई है वह ग्रागे भी न ग्राये, इसका भरोसा तभी हो सकता है जब कि हम ग्रपनी योजना को यथार्थ के वास्तविक धरातल पर, साधनो की पक्की भिम के ऊपर खडा करे ग्रौर केवल स्वप्नो की दुनिया के अन्दर न खो जाय। योजना के बनाने मे स्वप्नो की दुनिया के ग्रन्टर नही खोना है, स्वप्नो की दुनिया के अन्दर

काव्य रचा जा सकता है लेकिन योजनाये नही बनाई जा सकती है ग्रीर ग्रगर योजनाये स्वप्नो की दूनिया के स्रन्दर बनेगी तो जो कुछ भ्राज तक देश ने भगता है, जो कुछ कप्ट देश ने उठाये है उनसे ग्रौर ग्रधिक भ्गतने की, कष्ट उठाने की ही नौबत भ्रा सकती है, यह भूलना नही चाहिये।

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महोदय, मै यह निवेदन करना चाहता ह कि हमारी इन सरी चीजो का, इन भूलों का एक परिणाम और हुआ है। इसका एक ग्रौर भयकर पहलू है ग्रौर वह यह है कि जो कुछ राष्ट्र के उत्पादन में वृद्धि हुई है उस वृद्धि मे कुछ लोग बिल्कुल भागीदार नही बने। धनी लोगो के हाथ मे ज्यादा धन गया हे, जो सम्पन्न लोग है, जो पुजीपित है, उनके पास ज्यादा ऋय-शक्ति गई है ग्रौर जो मध्यम वर्ग के है, निम्न मध्यम वर्ग के है, जो बिल्कुल बधी हुई स्राय वाले है, उमकी स्थिति बद से बदतर होती गई है, उनका जीवन पहले से श्रौर कठिन हो गया है। यदि किसी निष्पक्ष एजेमी के परिणामों को देखा जाय, उसको भी सामने रखा जाय ता उसमे भी यही दिखाया गया है। एक नेशनल कौसिल श्राफ एप्लाइड एकानामिक रिसर्च का जो, सर्वे पहले हुन्ना है उसमे बताया गया है कि 1 करोड़ हमारी देहाती ग्राबादी ऐसी है जो म्राज 27 पैसे प्रति दिन की स्रामदनी के ऊपर जी रही है। 27 पैसे की ग्रामदनी क्या होती है ग्रीर उसके ग्रन्दर उनको क्या मिलता है वर्णन करने की कोई जरूरत नहीं है। लेकिन इसके प्रलावा एक भ्रौर भयकर विषमता है। ग्रह्मग ग्रह्मण वर्गी आय की जो विषमता है उसके ग्रन्दर भी वृद्धि हुई है। वह विषमता कम नही हुई है। ऊचे से ऊचे, सब से ऊचे 5 प्रतिशत के लोगों को लिया जाय तो

Motion re Fourth

2707

[ डा० भाई महावीर ] 1952 ई० मे राष्ट्रीय स्त्राय का 14प्रतिशत उनको मिलता था लेकिन 1962 मे राष्टीय स्राय का 24 प्रतिशत उन 5 प्रतिशत के लोगों को मिलता था दूसरी ग्रोर नीचे के जो लोग है, यानी स्रगर ग्राय की एक सीढी बनाई जाय तो सब मे नीची ग्राय की सीढी पर जो लोग है वह 20 प्रतिशत है स्रौर 'उनको राष्ट्रीय ग्राय का 1952 ई० मे 7 5 प्रतिशत यानी साढे सात प्रतिशत मिलता था ग्रौर वह घट कर के 1962 ई० मे 6.4 प्रतिशत हो गया था। इन दस वर्षो के ग्रन्दर यह प्रवृत्ति रही। 1962 ई० के बाद इसमे कुछ बदल हम्रा होगा ऐसा मैं नही कह सकता। यह ठीक है कि ये जो स्राकडें है वह 1952 से ले कर 1962 तक के ही है लेकिन इस प्रवत्ति में बदल होने का कोई कारण दिखाई नही देता। श्रौर साथ ही यह भी देखा जाय कि सामान्य ग्रादमी के हिस्से मे जो ग्रन्न ग्राता है, जो कपड़ा स्राता है, जो खाने का तेल एडीबल स्रायल स्राता है उनका स्रगर भ्रौसत निकाला जाय तो वह बढा नही है, वह कम होता जा रहा है। देश ऊचे स्थानो को जा रहा है, देश बड़ी बड़ी मजिले तय कर रहा है, हम स्वप्नो की दुनिया का निर्माण कर रहे है लेकिन सब कुछ होते हुये भी जो साधारण, पीडित, पददलित मानव है उसके जीवन को जब कोई राहत मिलती हुई दिखाई नही देती तो वह कभी कभी बौखला कर के पूछता है कि क्या यही योजना है, क्या हमे बर्बाद करने की ही योजना बनी थी फिर भी हम कहते है कि योजना सफल हुई। हा, सफलता किसी न किसी हिस्से के ग्रन्दर जरूर हुई ग्रौर भ्रगर उस सफलता को हम काफी सफलता समझ लेगे ग्रौर ग्रागे भी उसी तरह से योजना के रास्ते पर चलते रहेगे जैसी कि तीन योजनाये हमने बनाई तो उसका

परिणाम भी कोई सतोषदायक होगा, यह ग्राज हमे समझ लेना चाहिये।

महोदय, मै निवेदन करना चाहता ह कि जो एक बात हमने कही कि विदेशी सहायता के ऊपर हमारी निर्भरता कम होगी । विदेशो के ऊपर हमारी इस निर्भरता ने हमको ग्राज जहा लाकर छोडा है, इस पर कहने के लिये हम <del>ग्रात्मनिर्भरता की बात बोलने लगे है</del>, 'मेल्फ-रिलायस' का फ्रेंज इस्तेमाल करने लगे है। सेल्फ रिलायस का फ्रेंज एक पापूलर फ्रेंज के रूप मे श्रच्छा होगा लेकिन क्या इस फ्रेंज को दूहराने से ही हम सेल्फ-रिलायट हो जायेगे ? सेल्फ रिलायट हो जाना तो बहुत ग्रच्छी बात है लेकिन केवल फ्रेंज को दूहराने से कूछ नहीं होगा। इस योजना में भी 3730 करोड़ रुपये की विदेशी सहायता की राणि कृती गई है, 3730 करोड. यानी लगभग 750 करोड की मद्रा प्रति वर्ष विदेशी सहायता के रूप मे मिलेगी। क्या हम विदेशियो की सज्जनता के ऊपर इतना भरोसा करते है ग्रौर क्या हम यह समझते है कि इन परिस्थितियो मे जो कि स्राज दिखाई देती है उसमे बिना किसी दबाव के कोई विदेशी सहायता दे देगा। जो विदेशी सहायता कोई देता है तो कहने को हम चाहे कह ले कि उसके साथ कोई पोलिटिकल स्टिग्स जुडी हुई नहीं, कहने को चाहे हम कह ले कि कोई राजनैतिक दबाव उसके पीछे छिपा हुम्रा नही है लेकिन कोई ऐसी बात यथार्थ मे नही है। जो देने -वाला है वह वक्त पर गर्दन दवा कर ग्रपने मन की बात करवाना चाहना है ग्रौर वह हमे करनी पडती है। हमे श्रपनी मुद्रा का श्रवमुल्यन करना पड़ा इस तरह के दबाव के कारण, हमे अपनी स्रायात-निर्यात की नीति के स्रन्दर फेर बदल करना पड़ा उसी दवाव के कारण।

यह ठीक है कि जवाब देने हुए प्रधान मती महोदया कहेगी कि हम किसी दबाव को नहीं मानते, हम किमी दबाव को ग्रपने ऊपर नहीं ग्राने देते लेकिन यह सच हे कि जब यह पूछा गया था कि हमने ग्रपनी मद्रा का पिछला ग्रवम-ल्यन क्यो किया, तो हमे बताया गया कि स्रशोक मेहता साहव गये थे स्रमेरिका श्रीर वहा वर्ल्ड बैंक श्रीर श्रमेरिका के बडें ऊचे ग्रधिकारियों से मिल ग्राये थे तथा उन्होने कहा था कि विदेशी महायता का फैसला हम तभी कर पायेगे जब कि रुपये को रियलिस्टिक वैल्य पर ले ग्राया जाय । इसके सिवाय ग्रौर दबाव का मतलब क्या है ? यह तो होता नहीं कि हमारे गले में फासी का फदा डाल कर हमारे हाथ से ग्रगुठा लगवाया जाय, वह दबाव का तरीका नही होता। हम सब लोगो को इसे बृद्धि से समझना चाहिये प्रौर इसको सब समझते है ऐसा मै मानता ह।

मेरा निवेदन यह है कि जब हम लोग इस तरह की चीजो को ले कर चलते ह तो हमे यह देखना है कि वास्तव मे कितनी सहायता पिछल वर्षो मे मिली है ग्रौर उसके ग्राधार पर ही हम तय करे कि हमे म्राने वाले वर्षी मे जितनी पहले मिलती रही है उससे कुछ कम ही मिल पायेगी ग्रौर उसको ही सामने रख कर सोचे। बडी उदारता से इस राशि को रखने का परिणाम यही होगा कि ग्रागे चल कर के जो घण्टे की वित्त व्यवस्था करनी जरूरी है उससे कही ग्रधिक, <mark>क</mark>ई गुना, डेफिसिट फाइनेसिंग होगी भ्रौर उस डेफिसिट फाइनेसिंग का फिर से दृष्चक चलेगा, जिससे कि कीमते बढेगी, खर्चे बढेगे श्रीर उसका भयकर परिणाम यह होगा कि हमारी बहुत सारी योजनाये धराणायी हो जायेगी।

इसके प्रलावा एक ग्रौर मुझे निवेदन करना है। हमने यह मान रखा है कि ोमेस्टिक मेविग्स जा है वह 8 परसेट से बढ़ कर 12 परसेट हो जानो चाहिये। हो जानी चाहिये। हो जानी चाहिये। हो जानी चाहिये। हो जानी चाहिये। वहा ग्रच्छा ह लेविन सचमुच मे हो जायेगी क्या! जिस बकत कीमते बढ़ती जा रही है तो जो बचत है वह कम होती जाती है, नधी ग्राय वालो की क्रय-शक्ति भी पटती जा रहो है तो उस वक्त जब कि ग्राप क्य-शक्ति को स्थिर रख मके तय तो ग्राप लोगों को बचाने के लिये कह मकते है नहीं तो कहना भी बड़ा कठिन है।

फिर पिंक्लिक सेक्टर में उम्मीद यह रखी गई है कि इसमें में प्रति वर्ष 200 करोड़ रु० के रिसोर्सेज हम लोगों को मिल सकेगे। 35 करोड़ रु० का घाटा पिछले वर्ष में उठाने के बाद हम एक वर्ष में इससे लगभग 200 करोड़ रु० प्राप्त करने लगेगे, यह कितनी बड़ी बहादुरी, कितनी बड़ी दिलेरी रखने वो बात है इसके बारे में किसी प्रकार की टिप्पणी करने की ग्रावण्यकता मुझे नहीं प्रतीत होती।

परन्तु इस सारे माहौल के बीच मे, उत्ते सारे वातावरण के बीच मे, जो सबसे बड़ी कमजोरी दिखायी देती है वह यह है कि जब हमारी चौथी योजना बननी थी तो सारा बल इस बात पर था कि कितनी बड़ी योजना हो, कितनी बड़ी योजना हो, कितनी कड़ी योजना हो, कितनी कड़ी योजना हो, कितनी कि पूरे दिल ग्रौर जान से एक होकर उसको तय करना यह सबसे बड़ी जरूरत थी ग्रौर फिर उसमे से 24,700 करोड, ग्रौर 1960–61 की कीमतो पर 31,000 करोड़ रू० का ग्राकार लानिंग कमीशन का पर्सपेक्टिव डिविजन है उसने शुर में विचार किया था। ग्राकड़े वहा से घटते घटने

डा० भाई महावीर ] कुछ नीचे श्राए लेकिन श्राज भी जितना 'एम्बीशश' हमारा प्लानिग है परिणामस्वरूप हम लोग वास्तव मे जो देना चाहते हैं. या देश जिसको पाने की अपेक्षा करता है, उसको दे सकेंगे या नहीं, यह संदेह उत्पन्न होता है। तीसरी योजना में हमने आशा रखी थी कि साढे पांच सौ करोड़ रू० का डेफिशिट फाइनेंसिंग करना पडेगा । करना पडा 1133 करोड रू० का ग्रौर इस सारी चीज के अतिरिक्त एक और बात जिसको मैं यथार्थवादी न होने का कारण मानता हूं वह यह है कि हमारी योजना देश के साधनों को देखकर नहीं चलती। हमारे देश के सबसे बड़े साधन जो हैं **उन**में कुछ प्राकृतिक स्रोत हैं स्रौर उनके साथ फिर हमारी जन शक्ति है, हमारी "मैन पावर" है। हम जनशक्ति को टीक प्रकार से इस्तेमाल करने में समर्थ नहीं हुए। यह हमारे सामने इसी से साबित होता है, जो हमारे बेकारी के बढ़ते हुए ग्रांकडे है। पहली योजना के ग्रारम्भ से तीसरी योजना के ग्रांत नक देखा जाये तो 53 लाख से बढकर 1 करोड 30 लाख के करीब बेकारों की संख्या हमारे देश के ग्रंदर हो गई पिछ्ले तीन सालों के ग्रंदर बीस, तीस लाख बेकार ग्रौर बढ गये होंगे। लेकिन इस चौथी योजना ने बडी बद्धिमत्ता की है कि ग्रनइम्प्लायमेन्ट के आंकड़े देने की कोशिश नहीं की क्योंकि पहले के आँकडों के अंदर जो बड़ी कमजोरी थी ल्सका टीक फेसला नहीं कर पाते थे। इसलिये यहां इस योजना में ग्रनमान लगाने के बजाय हमने एक एक्सपर्ट कमेटी बना दी है। वह एक्सपर्टे कमेटी इस बात को देखेंगी ग्रीर फिर हमें मालुम होगा कि कितनी बेकारी इस देश के ग्रंदर है। शायद किसी भी सवाल की तरफ ग्रांखें बंद करना उसको हल करने का एकमात्र सफल उपाय हम

लोगों को ग्रपने पास दिखायी देता है। वैनी ही बात इस समय इस चौथी योजना के ग्रंदर नजर मे ग्राती है---ग्रगर मैं इसको छोड़ दूं तो मेरा निवेदन है इस बेकारी का ऐसा एक पहलू है वैसा दूसरा पहलु यह है कि भ्रपने साधनों का उपयोग हम लोग नहीं कर पा रहे। हमारे यहां की जनशक्ति, हमारे इन्सानो के हाथों की मेहनत, इतनी बेकार जा रही है कि वह न केवल उपयोगी नहीं बनता समाज के लिये बल्कि वह समाज के लिये एक तकलीफ देने वाला कारण बन सकता है, समस्याएं पैदा करने वाला तत्व बन सकता है। इस वास्ते हम लोगों ने बार बार यह कहा, जन संघ ने वार बार यह कहा, कि काम करने का ग्रधिकार—यह व्यक्ति का एक मौलिक ग्रधिकार माना जाना चाहिये। सरकार यह मान कर चले कि ग्रपनी योजना का एक सबसे बड़ा लक्ष्य यह है कि पूर्ण रोज़गार वह देश को देगी ग्रौर इस पूर्ण रोजगार को देने के लिये ऋपने देश के संविधान के डाइरेक्टिव प्रिन्सिप्ल के ग्रंदर निर्देश भी है, जिसका उल्लेख चौथी पंचवर्षीय योजना के प्रारम्भ में भी किया गया। ग्रगर यह ऐसी बात होती जैसे धुप दीप दिखा कर कोई देवता खश हो जाता तो प्रसन्नता की बात थी लेकिन उससे तो काम होता नहीं। जरूरत इस बात की है कि बेरोज-गारी को दूर करना, लोगों को रोजगार पहुंचाना योजना का लक्ष्य होता ग्रौर उस लक्ष्य को उसके ग्रंदर रखकर हम पूरा करने का इरादा करते स्रौर उसे पूरा करते । यदि यह नहीं होता ग्रौर इस समस्या का हल करने के लिये हम ग्रपने देश के ग्रंदर साधन पैदा न कर सके तो किसी काम में हमें मफलता नही मिलेगी। इसमें मेरा निवेदन यह है कि एक नयी टेकनालाजी का निर्माण होगा । इस नयी टेकनालाजी में. . . . (Time

bell rings) मझे तीन, चार मिनट ग्रौर देने की कपा करे। इस नयी टेकनालाजी मे हम लोग भ्रपने देश के साधनो का जो अनपात है, उसके हिसाब से उत्पादन की पद्धति को बनाए, यह स्रावश्यक है, श्रोर इसमे जब मैं कहता ह एक नयी टेकनालाजी चाहिये. तो इस नयी टेक-नालाजी की जरूरत इस कारण भी है कि इस लोग जो ग्रभी तक चिल्लाते रहे, ग्रौर पबलिक सेक्टर इन्डस्टीज पर हमारा आग्रह रहा, उस पर हमे पूर्निवचार करना पडेगा। दूनिया के विशेषज्ञों की जो राय है कि किसी देश की जो राष्ट्रीय ग्राय है उस राष्ट्रीय भ्राय के भ्रनपात के रूप मे नया निवेश ਲੈ––New investment as a ratio of the National Income यदि वह जो फिगर है यह उस की जनसंख्या की वृद्धि का यदि चौगुना है तो वहा पर इतने ''जाब्स'' पैदा हो जाने चाहिये कि बेकारी पहले से ज्यादा न बढे। लेकिन हमारे देश मे तीसरी योजना मे हमारा निवेश, हमारा इन्वेस्टमेन्ट, प्रति शत से ज्यादा था हालाकि ढाई प्रतिशत ग्राबादी बढी, चौगना 10 प्रति शत होता था लेकिन यह 10 प्रतिशत से अधिक अनुपात प्राप्त नही हो सका। प्राप्त करना चाहते थे लेकिन कर नही पाए। दुनिया के दूसरे देशों ने इम्प्लायमेन्ट जनरेट किया है, उससे ये स्टैन्डर्ड निर्धारित किये है, लेकिन हमारे यहा वह पूरा नही हुआ। कारण केवल यही हो सकता है कि हमारी, प्रायरिटीज, हमारी प्राथमिकतास्रो, के ग्रदर गलती थी। यह जो योजना है उसके अदर हमे न केवल उन गलतियो से बचना होगा बल्कि इस ढग से विकास करना होगा जिससे हम प्रपने देश के साधनो का पूरा पूरा इस्तेमाल कर सके।

मुझे यह कहने मे थोडा मा स्र,श्चर्य 16-12 RSS/ND/69

इसलिये होता है कि हमारे योजना म्रायोग के जो उपाध्यक्ष है श्री गाडगिल, उनके शब्दो को यदि मैं यहाँ पर दोहरा दु तो मै समझता हु मेरा बहुत बड़ा काम सरल हो जाता है। उन्होने एक नोट भेजा था प्लानिंग कमीशन को, उसमे उन्होने इन्डस्टियलाजेशन, भ्रोद्योगीकरण, का जो लक्ष्य था, उसके बारे मे यह शब्द लिखे थे कि वह कैसा होना चाहिये

"as widely dispersed, at as small a scale, with as high an employment potential as is compatible with efficient technique and requi rements of the process of develop-

यह शब्द जो उन्होने लिख ये 1963 मे योजना ग्रायोग को भेजे गये एक नोट के ग्रदर लिखे लेकिन ग्राज जो उनके विचार है उनको कम से कम वह परा करना चाहते है या नही करना चाहते है या पहले जो उनके विचार थे ग्राज भी वही है या नही इसमे मुझे सदेह नही है, लेकिन ऐसा जरूर है कि नमक के खान मे जैसे ग्रादमी नमक बन जाता है, वहा प्लानिग कमीणन के ढर्रे मे खुद भी ढल गये हो इस बात का खतरा है। लेकिन हमारी योजना की मारी र्णेली ही ऐसी रही है। मै डाक्टर गाडगिल को फिर से उद्धत कर रहा ह। ग्रपने नियोजन को उन्होने

"The most centralised system of planning and the most highly offi cialised planning in the world."

ग्राफिशियलाइज्ड का उनका यह है कि यहा पर सरकार के मेक्रेटेरियेट मे बैठे हुए स्राफिसर योजना की रूपरेखाको तय कर देते है। एक्सपर्क-टस का, विषय के जानने वालो का. की अनुभृति करने जिनको पता है जूताकहा कसता है who know where the shoe pinches

उनका सहयोग उसके ग्रंदर नहीं ग्राता है। परिणाम यह है कि एक वकिंग ग्रुप बना दिया। वर्किग ग्रप क्या करता है ? म्रांकडे तय करता है, टार्गेटस तय करता है जिनका व्यवहार में कोई उपयोग नहीं होता। दिल्ली की योजना के बारे मे हम गाडगिल साहव से मिले हैं। हमने उनसे कहा है कि देखिये इस योजना मे ग्रापके वर्किंग ग्रप ने जो फिगर्स तय किये है दिल्ली की सडकों के लिये, ग्रस्पतालों के लिये. कम से कम उनको तो पूरा करने की कोशिश कीजिए। वह कहने लगे: "Their figures have no relevance at all." हमने कहा तो इन लोगों को क्यों लगा रखा है? कहने लगे:

"I do not know why they have been set to work" पता नहीं, वह यह काम क्यों करते हैं, काम करके क्या निकालने हैं? इस प्रकार उन ग्रांकड़ों का व्यवहार से कोई संबंध नहीं है। यह जो officialised process of planning है, यह कोई काम तो करता नहीं लेकिन टैक्सपेग्रर के ऊपर एक बोझ जरूर वनकर रह जाता है।

महोदय, श्राज हम लोग एक नये टेंकनालोजी की बात जब कहते हैं तो मेरा निवेदन है — मैं डा॰ गाडगिल का ही एक छोटा सा उद्धरण देना चाहूंगा जहां पर उन्होंने कहा है कि हम योजना के कान्सेप्ट को लेकर नहीं चले lack of conceptual clarity के शीर्षक के श्रन्तगंत।
...तीसरी योजना के बाद यहां पर 4 P.M. एक सेमीनार हुआ, उसमें उनका जो एक पेपर था उसका एक छोटा सा श्रंण पढ़ रहा हूं:
"Lack of Conceptual Clarity:

At the time of the formulation of the Second Five Year Plan it was assumed that the main invest-

ments in the field of industry would be in basic and heavy industries and that the needed increased supply of consumer goods would be lorthcoming through full utilisation of the existing capacity of modern industrial units producing consumer goods and through the development of traditional industry. It was further laid down that traditional industry would undergo as rapid technical transformation as was compatible with avoiding technological unemployment and that the widening field of new consumer goods industry would be occupied by small scale dispersed ınodern industrial units. working out of this approach required detailed planning and vigorous implementation. No attempt was made in either of these direcand the approach fell through. Today there are no guidelines of policy indicating any overall concept of the strategy or the route of industrialisation.

Five Year Plan

यह हमारे भ्राज योजना भ्रायोग के उपाध्यक्ष का कहना है। भ्रगर इसको भी भ्रपने सामने रखकर, लक्ष्य लेकर बले, तो मैं समझता हूं कि भ्राज योजना में जो कमी है वह हमारे सामने भ्राजायोगी।

श्राखिर मैं, मैं श्रपनी बात एक श्राध मिनट में कहकर खत्म कर दूगा। पिटलक सैक्टर के बारे में सरकार बहुत प्रेम श्रौर बहुत लाड भाव लेकर चलती है जैसा कि कोई बड़ा फौन्डिल्ड, फेविरिट श्रौर बड़ा लाड़ला पेटू बेटा होता है बाकी सबके मुकाबले में। इसी तरह का मलूक सरकार पिटलक सैक्टर के बारे में करती है। इसका नतीजा यह होता है कि पिटलक सैक्टर की स्कीमो मे सरकार को घाटा हो जाता है, जैसे बुढ़ापे में पैदा हुग्रा लड़का शराबी हो जाता है, जुग्रा खेलता है इधर उधर आवारागर्दी करता है श्रौर वाप का पैसा जाया करता

है, लेकिन फिर भी बाप ग्रपने बेटे को डाटता नहीं है ग्रौर सारे दोषों से ग्रपनी ग्राख मूद लेता है।

ग्रभी प्रधान मत्री महोदया ने कहा कि जो कुछ पब्लिक सैक्टर मे कमिया है, वही प्राइवेट सैक्टर मै भी है, लेकिन वे लोगो के सामने नही स्राती है। मेरा कहना यह है कि प्राइवेट सैक्टर की किमयों को सामने लाने के लिए कास्ट एकाउन्टेट वहा पर बैठा हम्रा है। म्रगर किसी कारखाने मे घाटा होता है तो वह स्रपने घाटे को ठीक करेगा, उसमे एफिशियन्सी लायेगा ग्रौर वह श्रपव्यय तथा वेस्टेंज को रोकेगा। श्रगर वह नहीं रोकता है तो चार दिन के म्रन्दर लिक्विडेशन कोर्ट, इनसौल वेन्सी कोर्ट मे जाकर खडा होगा स्रौर लोग डन्डे मार मार कर ग्रपने पैसे हाजिर करने के लिए कहेगे। यह स्थिति पब्लिक सैक्टर मे मौजद नही है। यहा पर टेक्सपेयर का पैसा वरबाद होता है, गरीब स्रादमी के पैसे की कमाई बटोरी जाती है ग्रीर उसकी मेहनत की कमाई छीनी जाती है तथा इस तरह से घाटे को पूरा किया जाता है। पब्लिक सैक्टर जिसको हमने सोशलिज्म का समानार्थ माना है उसको पनपा पनपा करके बढाते चले जा रहे है। यह एक इस तरह का लाडला है जो देश के लिए उपयुक्त नही है ग्रीर ग्रच्छा नहीं है। चाहिये यह था कि सारे देश की ग्रर्थ व्यवस्था को हम एक साथ लेकर चलते, सारे देश के लिए एक नेशनल इकोनोमी बनाते ग्रांर एक नेणनल सैक्टर बनाते ग्रौर उसमे जो हिस्सा जिस के हाथ मे चला जाता उसे चलने दिया जाता।

इस योजना मे 14,398 रू० पब्लिक सैंक्टर मे दिये गए है श्रीर 10 हजार प्राइवेट सैंक्टर को दिये गये हैं । इसको देखकर

लगता है कि प्राइवेट सैक्टर की कार्यक्षमता ग्रौर सफलता के बावजूद तथा पब्लिक सैंक्टर की नालायकी श्रौर ग्रक्षमता के बावजूद जो म्राकडे दिये गये है उसका मतलब यह होता है कि हम लोग किसी प्रकार की योग्यता या पावता को साथ लिये बिना ही किन्ही डाक्ट्रीनियर श्रीर किन्ही डागमैटिक कसिडरेशन को लेकर चल रहे है। इस समय देश के लिए इकोनोमी बहुत ग्रावश्यक है लेकिन हम जो कुछ खर्च कर रहे हे, ग्रपव्यय कर रहे है क्या वह उचित है। क्या हम इस देश के ग्रन्दर शान व शौकत की चीजो को लाने की कोशिश नहीं कर रहे है। मै इस सबध में कई उदाहरण रख सकता ह। हम गाधी जी का नाम लेकर बडे बडें सिद्धान्तो की घोषणा करते है। लेकिन जब हमारे यहा कोई सरकारी फक्शन होता है, जब किसी मिनिस्टर का **ग्राना होता है या कई बार ऐसा होता** है कि जितना उस प्रोजेक्ट मे कूल खर्च होता है उससे ज्यादा श्रधिक उसके उदघाटन मे खर्च हो जाता है कहा कहा से पवकारो को लाया जाता है भौर कितना उनके खाने पिलाने मे खर्च किया जाता है, यह सब इस लिये किया जाता है कि दो, चार शब्द ग्रखबारों में तारीफ के छप जाये। इस तरह से यह सरकार ग्राज इस देश की जनता का पैसा बरबाद करने मे लगी हुई है। इस तरह से हम इकोनोमी ग्रौर बचत नही कर सकेंगे। यब आवश्यकता इस बात की रह जायेगी कि सारे देश के ग्रन्दर जो स्वदेशी की श्रौर श्रात्म विश्वास की भावना है, वह किस तरह से ग्राये। यह कमी रह जायेगी।

(Time bell rings)

इसलिए मेरा निवेदन है, मेरा ग्राग्रह है कि शासन के ग्रन्दर जो बाते की गई है, सरकार जिस तरह से खर्चा कर रही है प्लान के खर्च की बात में नही कहता [डा० भाई महावीर]
हूं बल्कि जो कुछ डिपार्टमेंटों में एडिमनिस्ट्रेशन में दूसरे तरह के खर्च किये
गये हैं, संजावटों में, झालरों में जो खर्च
किये गये हैं, उन्हें कम किया जाना चाहिये।
इस सरकार को सारे देश के सामने
सादगी श्रौर बचत का उदाहरण पेश
करना चाहिये ताकि देश में उस तरह
की भावना पदा हो सके श्रोर देश को
श्रागे बढ़ाने में सहायक हो सके। यही
मेरा निवेदन है श्रौर उन्हीं शब्दों के साथ
में ग्रपना कथन समाप्त करता हं।

SHRIMATI LALITHA GOPALAN) (Tamil Nadu): Mr. Vice-Chairman, I have glanced through the Draft Fourth Five Year Plan for 1969—74 and I find this not only as a valuable document but a document which is going to take the people of India in the path of progress and economic stability. In this Plan outline a total outlay of Rs. 24,319 crores is envisaged. Out of this, the public sector outlay will amount to Rs. 14,000 odd crores and the investment in private sector is anticipated to be about Rs. 10,000 crores. It is not a question only allocation for the public sector or the private sector. The more important factor is the implementation in time more especially of projects of importance to the nation as well as the States concerned. In this connection in Chapter 5 on implementation it is stated:

"Continuous appraisal of progress is of vital importance for ensuring successful implementation. Suitable information and reporting systems will have to be devised so that those responsible for implementation can anticipate difficulties, judge at each step the progress and performance in relation to predetermined targets of costs and time and take corrective measures".

This is very clearly stated. If this is really to be implemented and if this is really taken seriously by every State which is going to implement

the Plan, then I think this Plan will be a success.

Mr. Vice-Chairman, at the same time I have a doubt about the implementation of this Plan as anticipated or as it is devised because the present environment is such that while the nature is unkind and unpredictable, at the same time, even more than that, the anti-social elements are out to destroy the national property without even thinking that these properties belong to them first and then to the nation as a whole. Of course nature is uncontrollable but not the Mere law and order situation cannot in any way bring these people down to a proper temper. The Government should realise that the frustration root cause is economic that is existing in the country in all spheres and take quick remedial steps to see what they can do about Unless the economic unrest is completely removed, I do not think any Plan can be successful, but this cannot be done only by the Central Government. It is also the responsibility of the State Governments and the people at large. Also as already stated by the Prime Minister, the masses should be educated. Rather I would go even further to the extent of saving that they should be brainwashed and a method should be adopted to rouse their civic consciousness in understanding the significance and benefits of the Plans. Unless the people realise how important the Plan is, how important a project is, I do not think that the expected results will be forthcoming.

Planning in India essentially began as a Central effort in the first stages. The First Five Year Plan was only an effort to co-ordinate the schemes of the various State Governments. The Second Five Year Plan was a much larger effort with strategy. But even in this the States did not take so much interest except in the field of irrigation. The Centre had to take the responsibility to give guidelines to the States. Later on when the States started realising their role, they borrowed the standard schemes from the Centre and created plans of their

own and presented them to the Planning Commission. Thus, the States which had greater resources got greater grants and the States which had lesser resources got lesser grants. This ultimately resulted in the inflated State Plans. This is how we find that Plans are inflated and the target is not achieved. It is not the fault of the Central Government as pointed out by Shri Dahyabhai Patel. It was the result of this scheme adopted during the Second Five Year Plan in formulating plans.

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Shri D. R. Gadgil, Deputy Chairman of the Planning Commission, has stated:

"As often happens with our plans they are a collection of bits of schemes in all kinds of directions. This is because we have not got adequate criteria. We are unable to choose, our resources are wasted."

This is very correct. For these schemes which are presented to the Central Government, the Central Government is not responsible for them. As far as the public sector projects are concerned, of course they are the Central Government's concern, and the Central Government should see that wherever there are public sector projects they are finished in time within the targeted time. If a project or a scheme is accepted and approved, whether it is progressing in the right direction or not from Plan to Plan, its size is increased and the implementation becomes very difficult and delayed. Perhaps, this is the main reason why the public sector projects have delayed.

I am happy to note that the Prime Minister in her address to the All India Manufacturers' Organisation has sought the whole-hearted support of the industrialists in the implementation of the Fourth Plan and gave a pat on the back of the private sector and the public sector, and she has stated—

"It must justify itself by effi-

ciency"

And she has also stated there should be scrutiny of the implementation year by year. And if that be the principle and if what I have read just now from the Implementation Chapter is also adopted, I think the public sector can attain a status in developing the economic and industrial progress of our country.

At the same time, we have to admit that we are a poor country and that we have to mobilise our resources and utilise them in an economical manner. In this connection, the Administrative Reforms Commission, in going into the total Central aid, recommended—

"the multiplicity of matching grants and patterns of assistance be abolished. The Centre should give to the States total assistance divided into grants and loans."

This was accepted by the Chief Ministers at the National Development Council and by the Finance Ministry of the Government of India. This is a new-found freedom for the States. Hereafter, the States have to formulate the schemes they like. But only let the Planning Commission know the priorities and the objectives and the particular pattern in which they are going to implement them. far as the Central assistance is concerned, the Planning Commission would hold discussions with the Government of India and ascertain the total assistance available during the Plan period, that can be given by the Centre to the States. This clearly shows how much freedom the States have got, and the States have not now to blame the Centre for not giving. Now it is left to the States to implement the Plan within the target and if any additional resources have to be mobilised then it is the responsibility of the States and not of the Centre. I think this recommendation is a very good one and this also gives a little bit of freedom to the States to have their way. The States now clamour for more power and more resources and I hope that this recommendation will be given

[Shrimati Lalitha (Rajagopalan).] considerable thought by the Prime Minister.

Coming back to the Plan Document, at page 4 it is said—

"Planning in India has thus to organise the efficient exploitation of the resources of the country, increase production and step up the tempo of economic activity general and industrial development in particular to the maximum possible extent. The basic goal is a rapid increase in the standard of living of the people, through measures which also promote equality and social justice. Emphasis is placed on the common man, the weaker sections and the less privi-. leged.'

In this connection, I would like to point out how far we have done for the common man, the weaker section and the down-trodden. The basic needs of the common man is only to secure two square meals a day, shelter and clothing and above all, drinking water facilities. The Plan should devote more of its attention to these kinds of things. Unless you touch the common man's heart, it is not possible for you to build up economic progress. And he should feel that we are doing something for his welfare and well-being. Of course, we cannot satisfy everybody, as the Finance Minister one day said. But we have to satisfy somebody, especially the common man who is all the time the pulse of the nation.

SHRI A. G. KULKARNI: Where is he now?

SHRIMATI LALITHA (RAJA-GOPALAN): Of course, this Plan has brought about measures beneficial to the small farmers, the co-operative sector and the craftsmen. But they are inadequate and more has to be done in these spheres also.

Agriculture has been given greater emphasis in the Plan. I hope that by increasing use of fertilisers and by boring more tube-wells, self-sufficiency will be achieved in the coming few years. The responsibility lies with the States and not with the Centre.

I would like to point out that the outlay sought for irrigation in the Fourth Plan is Rs. 1,140 crores. Of this Rs. 839 crores are recommended for the speedy completion of continuing projects and Rs. 250 crores are sought for new schemes. But in the Plan the continuing schemes have been given Rs. 717.4 crores and new schemes Rs. 97.4 crores only, and the entire sum is only Rs. 857 crores, when Rs. 1,140 crores have been demanded according to the Working Group's proposal. It is not a matter of Rs. 200 crores but when we have flood control measures and when we have so much of relief measures, we waste a lot of money. But if these Rs. 200 crores are given according to the Working Group's proposal, I think something concrete can be done. It is not that I say that we should not do relief work. But at the same time I would say that from time immemorial we are having floods and every time we are doing telief work and we are not having any concrete proposals in this regard, for controlling the floods absolutely. As an expert we have got Dr. K. L. Rao who is an expert in this field; he has gone to the USA and has had consultations with U Thant as well as other people there and has come out here with all proposals. I hope that he will take speedy measures, flood control measures, which are effective.

As far as the public sector and the private sector are concerned, I have nothing to say. I have always been emphasising that the public sector and the private sector should go hand in hand and that all encouragement should be given to the private sector also. In this connection, I would like to say that as far as the public sector is concerned, there are sectors, as Mr. Dahvabhai Patel rightly pointed out, that have not been completed and which are there for a very long time uncompleted. In this connection, I

would like to point out the heavy loss that we have incurred in the Hindustan Machine Tools. There is further delay in the completion of the Bokaro Steel Plant. And about this Bhilai Steel Plant there was a write-up in the Hindustan Times the day before yesterday and it says—

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"To the extent that the loss is due to a faulty pricing policy imposed on the company and to the mistakes of national economic planning, one can sympathise with the sentiment behind the question."

It says that there is non productive expenditure. It goes on—

"Is it fair, for instance, that the recurring expenditure of Rs. 1.5 crores on the township should be borne by the plant?"

The Bhilai Steel Plant has to bear the cost of the township. And again—

"Is it right that costly management time should be devoted to problems of the township? Should the question of evicting squatters now occupying land belonging to a school for Bhilai employees' children take up the time and energy of top management?"

The top management is not bothered about the Bhilai Steel Plant, it is bothered about evicting the squatters. I think much time is wasted. stated that there are as many as 2,772 employees at Bhilai who do purely administrative work. Only for doing administrative work, they are having such a number. You just imagine how the plant will work. These things which have been stated in the Hindustan Times and other things also should be looked into and some changes should be effected.

I would like to say about the small car industry. When the people are willing to produce small cars, indigenous cars in India, still the Govcrnment is hesitating to give the green signal to them. I think this should be taken up.

I would like to say what the Prime Minister has said at the All India Manufacturers' Organisation. I quote—

"If we do not take a second look at foreign collaboration, it can easily become a habit-forming drug"

I am sure the Prime Minister has realised that we should not think always in terms of foreign collaboration. We are already having foreign collaboration for manufacturing many items. Even for sewing machines we are trying to have foreign collaboration, sewing machines which we are manufacturing in India. Our sewing machines have proved very popular abroad and we are exporting them. What will happen then to the manufacturers of sewing machines here. They have submitted a representation to the Government regarding this. So, I am sure, since the Prime Minister has made such an observation, she will think over it. Last but not the least, I am very happy to note that in this Draft Plan is included a special chapter on The inclusion of Youth Services. youth in the shaping of the country has been very well thought of. At the same time I would like to point out that the basic cause of youth frustration is unemployment and we are going to have a demonstration tomorrow or so by the students who are unemployed.

There is already the problem of Town Planners' unemployment, Engineers' unemployment etc. Unless we solve all these problems there cannot be any sound progress.

Lastly, I would like to say something about tourism which I always touch upon whenever I speak. Tourism all over the world is the world's largest single industry. In countries like Lebanon it is their bread and butter. Spain earns more

|Shrimati Lalitha (Rajagopalan).] of foreign exchange by tourism than from any other source. I learn that at one resort on the Adriatic coast hotels "guarantee" sunshine and offer rebate if it rains on any day. So this is how countries all over the world open their gates to tourists which is the best form for common understanding, co-existence and friendly relationships. International friendship can be developed through this channel. India has vast potentialities for tourism. It has natural scenary, so much of heritage, culture and everything which can yield almost in stant result. India is yet to capitalise this advantage to the full extent not only because of paucity of funds but because of the inadequate facilities it can provide to the tourist from the world over. The single city of Bangkok which I had the opportunity of visiting attracts more tourists each year than all India all over the year. India has so much and such variety to offer in terms of natural beautysnow-capped mountains Himalays, the paradise holiday resort of Kashmir, mountaineering scope, the wonderful Taj, etc. There are all sorts of things But we are yet to tap all these resources.

According to the Fourth Plan, by package deals, chartered flights, holiday resorts and motels, etc. it is expected that tourism will increase from 200,000 to 600,000 by 1974. How far this will be carried out depends upon the imagination and dynamism of the Minister for Tourism.

In this connection I would like to make a suggestion to develop Indian tourism. Presently they project our image abroad in such a way that India is depicted only as a poverty-stricken country, a country full of labour unrest all over so much so that one cannot go anywhere. This image should be erased from the minds of the people.

In this connection I would suggest that India and Nepal should combine for purposes of developing tourism, for the Himalayan region, for the South Indian places of attraction and Ceylon. These countries should join together for package tours. This will complete the picture.

THE VICE-CHAIRMAN (SHRI D. THENGARI): Your time is over.

SHRIMATI LALITHA (RAJA-GOPALAN): You gave others 35 minutes. Can you not give me another five minutes? I have not spoken on the Finance Bill, the Budget or the Appropriation Bill.

SHRI A. G. KULKARNI: You should give her another twenty minutes.

SHRI LOKANATH MISRA: Since she is searching for some point, in the meantime I would make a suggestion . . .

SHRIMATI LALITHA (RAJA-GOPALAN): Lastly, Mr. Vice-Chairman, the country is faced with labour problem. Labour unrest is dangerous to the very basic economic structure in an undeveloped economy and sooner we try to rectify it the, better it will be if we are earnest in executing our plans. The needbased minimum wage should be implemented and labour representatives should be there in the management. Labour should be made to feel that they are builders of our economy.

Lastly, the A.R.C. has recommended the creation of a Plan appraisal and evaluation wing in the Planning Commission. It will help the Commission to identify the lags and bottlenecks. I hope this recommendation will be accepted.

To make the Draft Plan a success needs the courage, determination and hard work of the 500 millions of our people irrespective of parties and castes, and I am sure the country which showed its oneness in two successive aggressions in 1962 and 1965 will take up this challenge once more and will strengthen the economic structure to make the nation strong and self-reliant in all aspects.

Lastly, Mr. Vice-Chairman, I thank you very much for giving me more time. I never speak beyond time. This is the only occasion when I exceeded my time.

SHRI LOKANATH MISRA: Mr. Vice-Chairman, the House has got a chance to discuss the Plan after three years. Naturally many Members in the House would like to speak.

SHRI AWADHESHWAR PRA-SAD SINHA (Bihar): Annual Plans were discussed.

LOKANATH SHRI MISRA: Kindly do not bring in that thing. The Five Year Plan is being discussed after three years and Members from each party feel that they must have an opportunity to speak on it. Since we are short of time..... (Interruption from Congress Benches) Kindly listen. Your spokesman will have to reply. Either he has to agree with me or he has to oppose me.

Therefore, Sir, since the feeling in the House is that more time should be allotted, all the same not extend our session beyond the 19th, let us sit till 7 o'clock today and till 8 o'clock tomorrow so that we can accommodate more Members. If really the Members are interested, they should sit till 7 p.m. today and till 8 p.m. tomorrow.

SHRI ABID ALI (Maharashtra): And let there be no lunch hour tomorrow.

SHRI LOKANATH MISRA: No. We shall have lunch hour but we shall sit till 8.

THE VICE-CHAIRMAN (SHRI D. THENGARI): What is the sense of the House? Shall we sit up to 7 p.m.?

SHRI ABID ALI: And without quorum.

(No hon'ble Member dissented)

THE VICE-CHAIRMAN (SHRI D. THENGARI): The House will sit till 7 p.m.

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SHRI BHUPESH GUPTA: for every one year's delay in the formulation of the Fourth Plan, four hours should be given for discussion.

श्री राजनारायण: श्रीमन, निवेदन यह है कि मैंने लिखित निवेदन किया, नेता सदन को लिखित निवेदन किया कि कानुन मंत्री सदन में. . . (Interruption) हल्ला मत करिए। निवेदन किया था कि कानन मंत्री सदन में ग्रायें । कान्न के सम्बन्ध में मझे भी कहना है। देखिए गजेन्द्रगडकर कमीशन के सामने हमारी गवाही है ग्रौर हमारा बहुत पहले से एप्वाइन्टमेन्ट है। 5 बजे तक हाउस चलता है, 5 बजने से पहले हमें चला जाना है। इम्पारटेंट विषय है। हमारी ग्रौर प्राइम मिनिस्टर की कन्ट्रोवर्सी हो गई (Interruption).

श्री ग्रोम मेहता (जम्म ग्रौर काश्मीर): वे यहां स्रा रहे हैं।

**श्री राजनारायण**: हमारा निवेदन है कि ग्रण्णासाहेब शिन्दे 1969-70 में चीनी की कीमत क्या होगी इसके बारे में बयान देंगे 6 बजे। इतना इम्पारटेंट विषय है, उस पर पहले बयान होना चाहिए . . .

उपसभाध्यक्ष (श्री दत्तोपन्त ठेंगड़ी): राज-नारायण जी, पहले जो तय हुन्ना था उसमें यह था कि लोक सभा में वक्तव्या देने के पश्चात यहां ग्राएंगे, वह फालो किया जायगा।

श्री राजनारायण: लोक सभा में बयान हो गया।

उपसभाध्यक्ष (श्री दत्तीपन्त ठेंगड़ी) : वहां से वक्तव्य देकर यहां ग्रा जाएंगे।

श्री राजनारायण: श्रीमन्, लोक सभा में बोले हैं, चाहे जो बोले हों। ग्रगर ग्रापको यह खबर दी गई है कि नहीं बोले तो यह खबर गलत है।

उपसभाध्यक्ष (श्री दत्तोपन्त ठेंगड़ी) : वह खबर नहीं है।

SHRI BHUPESH GUPTA: Mr. Vice-Chairman, we should not disturb him very much.

श्री राजनारायण: फरदर इनफार्मेशन क्या है? फरदर इनफार्मेशन क्या होगी? एलेकशन रिजल्ट डिक्लेयर हुआ या नही, हम रेडियो से इस को जान जायेगे: . . . .

SHRI BHUPESH GUPTA: I think he should come.

SHRI OM MEHTA: He is coming.

श्री राजनारायण: सुनिये आप। हमारा प्वाइंट यह है कि वहां का रिजल्ट घोषित होने से रोक दिया गया क्यों। बहस तो इस पर है कि इस प्रकार रिजल्ट का घोषित किया जाना जो रोका गया है वह ठीक है या नहीं। उस का नतीजा क्या है? रिजल्ट डिक्लेयर हो गया या नहीं? एस० के० पाटिल आयेगे या नहीं? उस से हम को मतलब नहीं। हमारा मतलब यही है कि एलेक्यन का रिजल्ट किस राइट से, किस तह में रोका गया? इसी पर बहस है और बहस इसी पर होगी। इस लिए फरदर इन्फार्मेशन मिले या नहीं, इस से मेरा कोई मतलब नहीं।

SHRI BHUPESH GUPTA: My suggestion is, quite apart from other things, we should not bring in very much of politics here. In that house, Mr. Vice-Chairman, they have allowed even a discussion and the discussion is taking place—I just found out. I do not know whether it has ended now. A statement has to be made in this House also. I would

demand that let a statement be made and let there be a brief discussion. It is not a question of individuals. Mr. Krishna Menon is also leading by 65,000 votes. Let us discuss it.

THE VICE-CHAIRMAN (SHRI D. THENGARI): There is no question about that. A statement will be made and it will be made to-day. That is certain.

SHRI BHUPESH GUPTA: There are divergent points of view. Mr. Rajnarain has one point of view.....

धी राजनाराषण : आप हमारा प्वाइंट सुन रहे हैं । मैं आप से रिक्वेस्ट कर रहा हूं कि आज हमारा अपना एप्वाइंटमेंट है । काशी विश्वविद्यालय के सिलसिले में गजेंद्र-गडकर कमीशन के सामने आज हमारा विट-नैस है । आज पांच बजे । तो मैं चाहता हूं कि उस से पहले यहां बहस हो । और यह कोई जरूरी नहीं है कि कानून मंत्री यहां बोलें । डिप्टी मिनिस्टर हों तो वे भी स्टेट-मेंट दें सकते हैं । वह क्यों नहीं बोलते हैं । फिर जिस को बहस करनी होगी वह करेगा ।

SHRI BHUPESH GUPTA: This is very important. He has to appear before that Commission. Is it not possible to send a message to the Law Minister whether he could come a little earlier?

THE VICE-CHAIRMAN (SHRI D. THENGARI): I will explain the position. Mr. Bhupesh Gupta, you will appreciate that from the Chair it has been said that this statement should be made to day. So far as his convenience is concerned, he has conveyed his request. Whether it will be considered or not, whether it is possible or not, that is a different thing.

श्री राजनारायण: यह कन्वीनियेन्स की बात नहीं है।

THE VICE-CHAIRMAN (SHRI D. THENGARI): On behalf of the

Chair, I have said that the statement would be made to-day. There is no question about that.

SHRI AWADHESHWAR PRA-SAD SINHA: Let the Law Minister come. We are discussing the Fourth Five-Year Plan now. (Interruptions.)

श्री राजनारायण : क्या हल्ला मचाते हो इस तरह बार बार ।

SHRI AWADHESHWAR PRA-SAD SINHA: M1. Vice-Chairman, two persons should not be allowed to monopolise the time of the House on everything that they choose. Protect us from the onslaught of these two gentlemen.

SHRI BHUPESH GUPTA: Mr. Vice-Chairman, I thought it was three persons—Mr. Rajnarain, myself and he.

SHRI AWADHESHWAR PRA-SAD SINHA: No, no, I never fight with you. Let us carry on the normal business of the House. Mr. Vice-Chairman, please call the next speaker on the Fourth Five-Year Plan.

THE VICE-CHAIRMAN (SHRI D. THENGARI): Mr. Mulka Govinda Reddy is the next speaker.

SHRI MULKA GOVINDA RED-Vice-Chairman, planning DY: Mr. has come to be accepted as an important economic activity in both capitalist and socialist countries. We, who belong to the socialist parties, have believed in the planned development of the economy of the country and we have been insisting that planning should be on socialist lines so that disparities in income and inequality of opportunities are ended, and equal opportunity is provided to every man and woman in this coun try to grow to his or her full stature. Rightly, in the Fourth Plan Draft, in the first chapter, the planners have drawn the attention of the Parliament of the country to the two articles of the Constitution, articles 38 and 39, with regard to the Directive Principles of State Policy. Again in this chapter on page 2, paragraph 1.4, it is stated:

"Parliament adopted a resolution which contained the following clauses:

- (1) The objective of economic policy should be a Socialistic Pattern of Society; and
- (2) Towards this end the tempo of economic activity in general and industrial development in particular should be stepped up to the maximum possible extent."

We must find out whether after three Five-Year Plans we have been able to achieve any of these objectives to any appreciable extent. It is true that there is some progress; there is no doubt about it. But the progress is not to the extent of solving these important problems. The Deputy Prime Minister said yesterday that 22 years of independence is not a big time for any country to show any gigantic improvement in the standard of living of the people. Mr. Vice-Chairman, if we go through the history of the economic development in other countries after the last World War, in some countries there is an economic boom. As was rightly pointed by some of the Members, there is so much economic boom that their currency is very strong to-day. After the devastation that they suffered during the last war they have been able to build up their economy. In China they have built up their economy to-day; and in the U.S.S.R., they have built up their economy, and to-day it is considered to be one of the world powers. But unfortunately, we have not been able to build up our economy, or to solve any of our problems. The standard of living has not improved. We have not been able to implement many of the directive principles adumbrated in our Constitution, particularly compulsory education. As some Members pointed out the other day, it may take more than half a century for us to liquidate illiteracy in this country. So it is very important to consider

[Shri Mulka Govinda Reddy.] whether in the last 20 years, after having spent Rs. 20,000 crores, we have been able to implement to any appreciable extent the policies adumbrated in this Fourth Five-Year Plan The disparities are increas-The rich are becoming richer ing. and the poor are becoming poorer. The opportunities that are provided to the backward classes are meagre. It looks as though it is not a socialist goal or a socialist plan that this Government is placing before us. It looks like a capitalist plan. They have confessed that it is a mixed economy. But in this mixed economy, the socialist content of the Plan is given a go-by. We find pockets of affluence here and there and they debase the whole atmosphere in the society. Unless this is put an end to, it is not possible to bring about the egalitarian society that the Prime Minister was placing before us as the goal that we want to achieve through the Five-Year Plans. Unemployment There is so much of is growing. underemployment today. With the successive Plans we are having this problem of unemployment going out of proportions and today there are 3 million educated unemployed as per the employment exchange registers. And there might be another 10 millions whose names have not been registered with the employment exchanges. And the number of uneducated unemployed is much more, may be more than 50 millions. In spite of the fact that in some States land legislation has been passed, land reform laws have been passed, the respective Governments have not been able to implement them.

Mr. Vice-Chairman, we are seeing our Government going to foreign countries with a begging bowl asking for food, and we have spent more than Rs. 2,000 crores on our food imports. If only they had invested this money on the development of agriculture, today there would not have been any need for going abroad with a begging bowl for food, and today we would not have had thousands of crores of rupees accumulated

under the PL 480. And to this sorry state of affairs has this Government brought us through its trumpeted Plans. Mr. Vice-Chairman, they say they have increased the allocations towards agriculture. But if we just go through the figures we will find that in the Third Five Year Plan 14 per cent of the Plan outlay was allocated tor agricultural and allied sectors and in this Fourth Five Year Plan they have allocated only 15.6 per cent. It is a negligible increase. For irrigation and flood control it was 6.3 per cent in the Third Plan and in the Fourth Plan it is 4.3 per cent. For power it was 10.2 per cent in the Third Plan and in the Fourth Plan it is 9.6 per cent. So, from this it is evident that the monies that are allocated for agricultural improvement are going down and they are not going up. And added to this they are imposing so many taxes. They are imposing water cess, irrigation development tax, taxes on fertilizers, so much so there is no incentive for the farmer to grow more. Therefore, Mr. Vice-Chairman, unless we change our approach, unless we allocate more funds for this vital sector of our economy, we are not going to have this much trumpted green revolution and self-sufficiency in food.

In this Fourth Plan the Plan outlay that we have allocated is Rs. 24.398 crores out of which Rs. 14,398 crores are under the public sector and Rs. 10,000 crotes under the private sector. Mr. Vice-Chairman, what has happened during these years is that they are pampering the private sector. Almost all the credit institutions give as loans hundreds of crores to the private sector. On the other hand they have invested more than Rs. 3,000 crores under the public sector, but what is the performance of the public sector? With the exception of a few exceptional public sector undertakings, most of the public undertakings are a heavy burden on the exchequer. Please permit me to quote from an article written by Shri N.G. Goray, Chairman of the Praja Socialist Party,—

"So scandalous has been the management of industries in this sector that with a few honourable exceptions, it has exposed the concept of nationalisation to unprecedented ridicule. The public sector has come to be equated with contuption, with nepotism, with culpable squandering of tax-payer's money and with the worst form of inefficiency and mismanagement."

Mr. Vice-Chairman, we are all ardent advocates of the public sector, but the performance of the public sector is such that one wonders whether the Government is sincere when it established these public sector undertak-It looks as though they are conspiring with the private sector to bring discredit to these public sector undertakings and these public sector undertakings are suffering such huge If only they had managed them properly, there would have been proper returns and those returns would have been useful for the proadumbrated under grammes Fourth Five Year Plan. I would very much urge upon the Government to see that proper steps are taken so that these public sector undertakings give proper returns.

Then, drinking water is not made available in many of the villages in India. In many thousands of villages, in about seven lakhs of villages, drinking water is not made available and wherever drinking water is made available, the Harijans are prevented drinking water from drawing the from the same well and in some cases some States have provided wells for the Harijans alone. This is perpetuation of the untouchability which we want to eradicate from this country. We have passed many haws prohibiting such practices. But here the States indirectly encourage the separatist tendency. I, therefore, urge that the Central Government should take care and evince more interest in putting down such untouchable acts and they should see that drinking water 13 provided to all the villages. That is such a simple thing which if the Government cannot fulfil after

22 years of freedom, then, this Government has no right to exist.

M<sub>1</sub>. Vice-Chairman, there are regional imbalances in the economic de velopment of our country. There are certain States where the economy is booming, where there are so many mdustries established, and where the unemployment problem is mitigated. But there are other regions which have remained backward and still backward, and the Central Government has invested thousands of crores of rupees in State undertakings. With your permission I would like to quote an answer given by the Minister of Industries in reply to one of the questions raised in this House:

"The quantum of the Central investment in the Mysore State during the period 1951—68 has been very low. Out of the total investment of Rs. 2,450 crores, the investment in the Mysore State was only of the order of Rs. 48 crores. In Bihar it was Rs. 356.5 crores, in Madhya Pradesh Rs. 459.1 crotes, in Madras Rs. 2458 crores, in Orissa Rs. 418.1 crores and in West Bengal Rs. 408.2 crores."

Such imbalances we must try to avoid. There are regional imbalanccs within a State and that is one of the reasons why there is so much agitation going on in the Telangana area in Andhra Pradesh. So we should avoid such regional imbalances and the Central Government in taking up the question of industries, should look into these matters and avoid such regional imbalances and actify these regional imbalances. In 1966 when we devalued our currency, it was said that it would give a good fillip to our exports. After devaluation, for nearly two years, there was no improvement at all in our exports On the other hand there was a fall in our exports. Now they are trying to improve our exports. On account of this drag they wanted to have a 7 per cent. increase in our exports. Well and good if we can improve our exports but this devaluation of our rupce has been a crime to the economic development of our country. It should not have been done. of the credit institutions till some

[Shii Mulka Govinda Reddy] time back were helping the private sector more than the small-scale sec tor or the agricultural sector is why we have been pleading that this social control on banks has not been of such a great help in the im provement of the small scale sector The agriculture commercial banks borrowed at 45 per cent. from the Reserve Bank and gave loans to the small scale sector and the agriculturists at 9 per cent. Instead of giving more benefit to the agriculturists and the small scale sector, it is the commercial banks that are going to be benefited and therefore this social control on banks is not going to help our economy The only thing that will help is the nationalisation of the banks. The earlier the better We have to find resources for our Plans and too much dependence on foreign aid may not help and there fore we have to realise more resources from our internal savings and if we tighten our tax machinery, it should be possible to increase our income and revenues to the State but unfor tunately the tax machinery is such that it is not able to improve the tax collection. Nearly Rs 4000 crores of unaccounted money is there and they have not been able to tap this source at all A stringent measure is necessary. They have not been able to punish the blackmarketeers Strin gent measures like the currency reform is very necessary in order to mop up this unaccounted money. am glad the Minister for Education who is an economist of repute is I would request him to advise this Government to bring in currency reform in order to mop up this un accounted money that is now in the hands of these blackmarketeers and The currency reform tax evaders was undertaken in many other coun tries That is the only way to immo bilise this unaccounted money in the hands of these monopolists ing to the report of the Monopolies' Commission, 75 big business houses have grown and lakhs of people have become paupers So in order to put down these monopolists, this currency reform is one of the methods by

which we could immobilise the resources that these monopolists have

There should be a ceiling on urban property. There are people who own not one but tens of building in metropolitan cities. Their income per month may be a lakh of rupees. Unless you impose a ceiling on their property and their income we cannot think of bringing about equality of opportunities or bring about or mitigate the evil of this wide disparity in wealth. This concentration of wealth should be put an end to by fixing a ceiling on urban property.

Lastly, in many countries, even in USA to day, the disparities are not as much as you find here. It may be in the ratio of 1.2 but here the dispa-11ty is so much and the ratio may be 1 1000 Unless this is brought down -and it should not be more than 1 10 it is not possible to give a concrete shape to the socialistic pattern of society that you want to bring in and to remove the disparities in in come and to provide equal opportu nity for all We should accept this principle that the income should not be beyond the ratio of 1:2 and then only it is possible to bring about an egalitarian society that we want to This draft looks as if it is establish a retreat from the socialistic professions and the goals that we have all accepted

श्री राम सहाय (मध्य प्रदेश) उपसभाध्यक्ष महोदय, चौथी पचवर्षीय योजना के सबध मे प्रधान मत्नी महोदया ने विस्तार से बहुत ग्रच्छी तरह से सारी बाते हाऊस के सामने रखी है। मै समझना हू उन सब को फिर दोहराने से कोई प्रयोक्त नहीं होगा। जब योजनाए बनाना शुरू हुन्ना था, उस वक्त जो उद्देश्य गवर्नमेट ने रखा था वह यह था

"To promote a rapid rise in the standard of living of the people by efficient exploitation of the resources of the country, increasing the production and offering opportunities to all for employment in the service of the community."

Motion re Fourth

देखना यह है कि जो इस तरह का ठहराव, गवर्नमेन्ट ने सन् 1950 में किया उसमें हमने कुछ उन्नति की है या नही की है? मेरा ऐसा खयाल है कि हम चाहे किसी भी क्षेत्र में चले जाये, हमने सब में ही बहत श्रच्छी प्रगति की है ग्रौर यदि इतनी ग्रच्छी प्रगति नहीं की होती इन्डस्टीज इत्यादि में तो चीन श्रौर पाकिस्तान का जो हमला हुग्रा था उसमें हम कभी भी किसी प्रकार से कामयाब नहीं हो सकते थे। मझे यह अर्ज करना है कि इस तरह प्रगति के जो काम हुए हैं ग्रीर जो साधन हमारे पास हैं उन सब को सामने रखकर अपनी स्थिति पर विचार करना चाहिये।

श्रभी डा० भाई महावीर ने फर्माया था कि डा० गाडगिल नेक्या कहा था भ्रौर अनको कोट किया था। महावीर ने कहा कि नमक के खदान में जो चीज जाती है वह नमक ही बन जाती है। यह बात उन्होंने गाडगिल को लक्ष्य करके कही। श्चर्ज करता हूं कि वह ज़रा सोचें ऐसा क्यों बन जाते हैं। डा० गाडगिल वही **ग्रादमी हैं, जिनकी स्पीच को उन्होंने** कोट किया था, लेकिन जब कोई आदमी गवर्नमेंट में ग्रा जाता है तो गवर्नमेंट मे श्राने के बाद उसके ऊपर एक जिम्मेदारी श्रा जाती है श्रौर वह जिम्मेदारी के तरीके पर सोचता है और उसके सोचने 5 P.M. का तरीका दूसरा हो जाता है। तो मैं ग्रपने मिलों से यह ग्रर्ज करूंगा कि वे ग्रपनी जिम्मेदारी को महसूस करें, कम से कम जिम्मेदारी महसूस कर के यह सोचें, तो तब ही वे सही नतीजे पर पहुंचेंगे। महज ऋटिसाइज करने से .. देश की उन्नति नहीं हो सकती है। ng the

मेरा उनसे यह निवेदन है कि उन्हें इस बारे में गम्भीरता पूर्वक विचार करना चाहिये।

हमारे डह्या भाई जी ने ग्रपने गुजरात की बहुत सी बातों के बारे में शिकायत की। मैं यहां पर शिकायत के रूप में नहीं कहना चाहता हूं बिल्क उनके संतोप के लिए कहना चाहता हूं कि वे देखें कि मध्य प्रदेश की क्या स्थिति है ग्राप इस बारे में ग़ौर करें।

श्री डाह्या भाई व० पटेल : वही तो कहता हूं कि सारे मुल्क को भिखारी बना दिया है।

श्री राम सहाय: मैं यह निवेदन करना चाहता हूं कि हाल में पर केपिटा इन्कम के बारे में जो ग्रांकड़े निकले हैं उसमें मध्य प्रदेश की सारे भारतवर्ष के मकाबले में क्या स्थिति है। पर केपिटा इन्कम जहां सारे भारतवर्ष की 372 रु० है, वहां मध्य प्रदेश की 325 रु० है । इरिगेटेड एरिया जहां सारे भारत-वर्ष का 20 परसेंट है, वहां मध्य प्रदेश का 6.2 परसेंट है। इसी तरह से परसेंटेज स्राफ इरिगेशन पोटेन्शियल, जहां सारे भारतवर्ष का 55 परसेंट है मध्य प्रदेश का 23 परसेंट है। बिजली के कंजेमशन का पर केपिटा खर्चा जहां सारे भारतवर्ष का 66 KWH है वहां मध्य प्रदेश का 43 KWH है। इसी तरह से लेन्थ ग्राफ सरफेंस रोड जहां सारे भारत-वर्ष का 9 Kms है, वहां मध्य प्रदेश का 6 Kms है। लेन्थ आफ रेलवे लाइन पर 100 किलो मीटर, जहां सारे भारत-वर्ष का 18 Kms था वहां मध्य प्रदेश का 12 Kms है। इंडस्ट्रियल वर्कर्स इन फैक्टरीज पर लाख स्राफ पापूलेशन जहां सारे भारतवर्ष का 934 था वहां मध्य प्रदेश का 570 है। कांट्रीब्यूशन तथा इन्कम बाई इंडस्ट्री एन्ड माइनिंग, जहां

श्री राम सहाय] सारे भारतवर्ष का 33 परसेट है, वहा मध्य प्रदेश का 18 परसेट है। लिट्रेसी रेट जहा सारे भारतवर्ष का 240 है, वहा मध्य प्रदेश का 171 है। मैं यह अर्ज करना चाहता ह कि इस बारे मे विचार किया जाय स्रौर गौर किया जाय कि दरग्रसल देश की स्थिति क्या है। हम यह चाहते हैं कि दुनिया की जितनी भी चीजे है वे हमे हासिल हो जाय, लेकिन यह सम्भव नहीं है। तो मैं यह श्रजं करुगा कि वह इस बात पर खास तौर से विचार करे प्राइवेट सेक्टर ग्रीर पहिलक सेक्टर के बारे में जो बाते कही गई है वे कहा तक सही है। इस समय पब्लिक सेक्टर ग्रीर प्राइवेट सेक्टर मे जो ग्रन्तर है वह यह है कि पब्लिक सेक्टर मे जो काम करने वाले लोग है वे ग्रपने ग्रापको पूरी तरह से जिम्मेदार नहीं समझते हैं। जिस तरह से प्राइवेट लाइफ मे वे ग्रपनी जिम्मेदारी को समझते है, उस तरह से वे पब्लिक सेक्टर के बारे मे नहीं समझते हैं। यह बात कोई ऐसी बात नही है क्योंकि हमारे देश मे राष्ट्रीय भावना की कमी है स्रौर उसी के कारण से इस तरह की दिक्कते पेश ग्राती है। यही कारण है कि पब्लिक सैक्टर मे लोग ग्रपनी जिम्मेदारी को पूरी तरह से नही निभा सकते है श्रौर यही कारण नुकसान का होता है।

Motion re Fourth

वैसे तो हमारे मुल्क मे बड़े बड़े कारखाने चल रहे हैं ग्रौर निश्चय ही उनमे बहुत ग्रच्छा काम हो रहा है श्रौर जब कोई कमी रह जाती है तो वहा पर वेस्टेंज भी हो जाता है। सिर्फ वेस्टेज की बात को ख्याल मे रखकर हमें इस सबध में विचार नहीं करना चाहिये, उसमे जो खुबिया है उन पर भी विचार करना चाहिये। तो मैं यह निवेदन करना चाहता हू कि हमे यह देखना चाहिये कि हम देश का प्रोडक्शन किम तरह से आगे बढा सकते है।

हम देखते है कि बगाल मे घेराव होते है ग्रौर लोग शिकायत करते हैं कि वहा के लोगो की इन्कम कम हो गई है। जब घेराव होगे तो इन्कम भी कम होगी क्योंकि जब इडस्ट्रीज बद होगी. काम नही होगा तो स्वाभाविक है वहा स्रामदनी भी कम हो जायेगी। तो मैं यह निवेदन करना चाहता ह कि मल्क मे चाहे किसी की भी पार्टी की सरकार हो क्योंकि हमारे देश मे प्रजातव है ग्रौर प्रजातव मे कभी ऐसा नही हो सकता है कि एक ही पार्टी की सरकार हमेशा बनी रहे ग्रौर कभी कभी दूसरी पार्टियो को भी मौका मिलता है। ईश्वर की कृपा से ग्रौर हमारी सद्भावना से विरोधियो को यह ग्रवसर प्राप्त हुग्रा है कि वे कुछ राज्यो मे मिलीजुली सरकार बनाये। कुछ ही जगहो पर काग्रेस का शासन नही रहा। जहा पर भी विरोधियो की मिलीजुली सरकार बनी वहा उन्होने क्या तीर मारा। सिवाय उल्टी बात करने के, जनता को नकसान पहचाने के उन्होने वहा पर कुछ भी ग्रच्छा काम नही किया और इसी का यह परिणाम निकला कि कुछ राज्यो मे मध्यावधि चुनाव कराये गये। उनकी सरकार से जनता को लाभ नहीं हुग्रा। लेकिन मैं यह निवेदन करना चाहता हू कि हम चाहे कही भी रहे, हम सब लोगो का यह कर्त्तव्य होना चाहिये कि जो चीज जायज हो, जो बात ठीक हो उसको स्वीकार करना चाहिये। केवल विरोध करने की भावना से किसी अच्छी चीज का विरोध नही किया जाना चाहिये। ग्राज हम यह देखते हैं कि जो भी ग्रच्छा काम हो उसको भी हमारी विरोधी पार्टिया नामजूर करती है भ्रौर उसकी मुखालिफन करती है। इस तरह की मुखालिफत करने की उनकी ग्रादत बन गई है।

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हम यह भी देखते हैं कि हमारी पार्टी मे भी कुछ लोग ऐसे है जो अक्सर भ्रच्छी बानो का विरोध करते है। वे मरकार को भला बुरा कहने तथा मरकारी कर्मचारियो को भला बुरा कहने के सिवाय ग्रौर कुछ नही कहते है। जो मिनिस्टर है, उनकी स्रालोचना करते है श्रीर उनकी बुरा भला कहने के सिवाय श्रौर दूसरी कोई बात नहीं कहते है। लेकिन इससे लाभ क्या होता है? मैं यह निवेदन करना चाहता ह कि इससे देश मे ग्रन्शासनहीनता फैलती है ग्रौर ग्रगजकता फैलती है। हमारे विद्यार्थी-गण जब उनके रवैये को देखने है तो वे भी उसी तरह की बातों को ग्रस्तियार करते है श्रौर समझते है कि इस गवर्नमेट मे कोई सबध नही है। इस देण मे श्रीर इस शासन से हमारा कोई सबध नहीं है। ये विद्यार्थी मुल्क मे तरह तरह की बर्बरता करते **हैं**, कही सरकारी सम्पत्ति को ग्राग लगाते है श्रौर कही उसको बरबाद करते हैं। मेरा निवेदन करने का मतलब यह है कि विरोधी पार्टियो को यह बात ख्याल करना चाहिये कि उन्हें भी किसी दिन इस सरकार में ग्राना है। जब वे सरकार मे प्रायेगे तब उन्हे मालम हो जायेगा कि कितनी मुश्किले शासन चलाने मे श्राती है। इसलिए श्राज वे जिन लोगों को बढावा दे रहे हैं, जिस चीज को बढावा दे रहे हैं, कल वे चीजे ग्रौर वे लोग ही उनके लिए घातक बनेगे।

मैं कोई नई बात नहीं कह रहा हूं। आज आप केरल में जाकर देख लीजिये। वहा पर क्या स्थिति आज है। वेस्ट बगाल में जाकर देखिये, वहा पर क्या स्थिति है। जहां जहां इस तरह की गवर्नमेट बनी है वहां पर कांग्रेम की गवर्नमेट को कोसा जाता है और उसके खिलाफ वुरी बाते कहीं जाती है। उन्हें । सच्चे 18-12 RSS/ND/69. हदय से तथ्यों के बारे में विचार करना चाहिये ग्रौर तब ही भला वुरा किमी को कहना चाहिये। मेरे कहने का मतलब यह है कि जब तक हम जनता की भलाई की वातों की तरफ ध्यान नहीं देगे तब तक देण का हम भला नहीं कर सकते हैं। इसलिए हम मब लोगों का यह कर्नव्य है कि हमें जनता को ग्रच्छी बातों की ग्रोर ले जाना चाहिये ताकि उनका महयोग देण को उन्नित की ग्रोर ले जाने में मिल मके।

ग्रभी सदन मे बहत मी बाते सदस्यो द्वारा कही गई है। स्टेट रिम्रार्गनाइजेशन की जो रिपोर्ट बनी थी उसमे मध्य प्रदेश के बारे मे यह कहा गया था कि विनध्य प्रदेश में बहुत जगहो पर रेलो की स्रावश्यकता है क्योंकि वहा पर रेले बहत कम है। लेकिन उस रिपोर्ट को निकले हुए वर्षी हो गये हैं मगर स्रभी तक णासन ने इस बात की ग्रोर तनिक भी ध्यान नही दिया है। शायद शासन इस सबध में मजबूर होगा, लेकिन फिर भी मै यह ग्रर्ज करना चाहता ह कि भिलाई ग्रौर बस्तर का जो इलाका हे, जहा ग्रामतौर ग्रादिवासी लोग रहते हैं, वहा पर सबसे मुश्किल बात यह है कि यातायात के साधन न होने की वजह, ग्रावागमन ठीक न होने की वजह से, उन लोगो का स्धार जैसा होना चाहिये था वैमा नही हो पा रहा हम उनकी शिक्षा के सबध मे ठोस कदम उठा सकते है ग्रौर उन लोगो के साथ ग्रधिक से ग्रधिक सम्पर्क बढ़ा सकते है। तो मेरा अर्ज करने का मनलब यह है कि भिलाई का जो क्षेत्र है, बस्तर का जो क्षेत्र है जिसमे ग्रभुजभाड का भी इलाका शामिल है, वहा पर रेलो द्वारा मृविधा देना ग्रावश्यक है ताकि वहा के लोगो के साथ कम से कम सम्पर्क नो स्थापित हो जायेगा। मुझे

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िश्री राम महायो

आणा है कि सरकार इस बात की ओर अवश्य चौथी पचवर्षीय योजना में ध्यान देगा ओर वहा पर यानायात के साधन अवश्य प्रदान करेगी।

Mr un 1e Fourth

बेकारी की समस्या के वारे में यहा पर बहुत सी बाते कही गई है। बेकारी की समस्या के बारे में में यह अर्ज करना चाहता ह कि हमारे यहा पर इजीनियरिंग ग्रौर पोलिटैकनिक कालेज है और बहुत अरमे मे हम लोग उनको चला रहे है। पाकिस्तान और चीन के साथ लडाई छिडने मे पहले हमने यह देखा कि जव कोई विद्यार्थी वहा के कालेज से पास हो जाता था चाहे वह इजीनियर हो, चाहे पोलिटैकनिक हो, घर बैठे ही उसके नतीजे पर उसको नाकरी मिल जाती थी। लेकिन लटाई के बाद जो स्थिति पैदा हुई, उससे जितने भी कारखाने थे, जितनी भी टडस्टीं यो, जितने भा प्रोजेक्टम थे, वे खल नहीं मके और उसी की वजह से इस तरह की दिक्कत हमारे सामने आई है। आज इसी चीज की वजह से हमारे देश में बेकारी की समस्या बढ गई है। हमें इस चीज का सब्र के साथ देखना चाहिये क्योंकि गवर्नमेट इस बारे में सतर्क है। उसने बेकार विद्यार्थियों को कई तरह के वर्जी के दिये है। न्सने इडस्ट्रीज के उपर यह बान लगा दी है, यह रेस्ट्रोक्शन लगा दिया है कि जो भी उनके वहा जगह होगी उनमे बेकार इजीनियरो आर दूसरे तरह के बेकार लोगों हा ही लिया जाना तो मेरा अर्ज करना यह है कि जब हम शानि में इन मब बातो पर विचार करेने और ठीक दन से सोचेगे तब हमारे देश की उन्नाति जैसी हम चाहते हैं वैसी हो सकेगी। क्रिटिसिज्म कर के हम कोई लाभ नहीं उठा सकेगे।

[THE DEPLIY CHAIRMAN in the Chair 1

मैडम, अब श्री राजनार।यण जा रहा ह। ला मिनिस्टर ग्राय नही इसलिये मैं यह फिर ग्राप से कह कर जा रहा ह कि प्राइम मिनिस्टर के दशारे ही सारा काम हन्ना है।

श्री आबिद अली: जाइये. जाइये. मुबह जल्दी ग्राइयेगा।

श्री जगजीवन राम कहा जा रहे

श्री राजनारायण: जो बी० एच० य० इक्वायरी कमीशन बना हम्रा है

CHAIRMAN THE DEPUTY He is speaking. Let him finish his speech

SHRI A. G. KULKARNI: Rajnaram, is this parliamentary procedime?

श्री राजनारायण: जगजीवन राम जी ने जो बात कही उसका मै जवाब दे द। श्रीमन, जरा एक मिनट के लिये बैठ जाइये

THE DEPUTY CHAIRMAN What do you want to say?

श्री राजनारायणः मैडम, मुझे यह निवेदन करना है कि बी० एच० य० इक्वायरी कमीशन जो बना है हेडेंड बाई श्री गजेन्द्रगडकर, उसके सामने हमारी गवाही है श्रीर उसको हम से समय पूछ कर के रखा गया है

THE DEPUTY CHAIRMAN: I hat will do.

श्री राजनारायण: हम को श्रप्वाइटेड टाइम पर साढे 5 वजे वहा जाना है। इसलिये मै जा रहा हु।

श्री आबिव अली जाइये न हम सब को जाना है।

श्री ए० जी० कुलकर्णीः राजनारायण जी, आप बडा अच्छा काम कर रहे हैं।

(Interruptions)

श्री राम सहाय: मेरा विरोधी माहे-वान से मिर्फ यही अर्ज करना है वे इस बारे भेदेंखे कि वे अपने किसी अमल से अपने देश में खास तौर पर विद्यार्थियो में कोई अनुशासनहीनता न आने दे क्योंकि हम यह देख रहे हैं कि वे जिस नग्ह से विचार करते हैं आर हर एक बात को क्रिटिमाइज करते है उससे उन लोगो को प्रोत्साहन मिलता है, जो विद्यार्थी है उनको गलत रास्ते पर चट्टने का मौका मिलता है और जो दसरे उद्रड लोग है उनको गलत रास्ता अखि-त्यार करने का मोका मिलता है। यही कारण है कि हम देखते है कि जगह जगह जो राज्य की सम्पत्ति है, स्टेट की सम्पत्ति है, जो हमारी केन्द्र की सम्पत्ति है उसको नुकसान पहुचाया जाता है। मैं समझता ह कि एक और हमारे यहा इस तरह से नुकसान पहुंचाया जाय और दुसरी तरफ हम यह उम्मीद करे कि हमारे जो प्लान है वे अच्छी तरह से चले, तो यह संभव नही है । अगर दरअमल हम यह चाहते हैं कि हमारे प्लान बहत अच्छी तरह से चले तो हमारे यहा जो इस प्रकार की विरोधी शक्तिया काम कर रही है, जो अनशासनहीनना फैला रही है और जो विद्यार्थियों में गलत प्रचार हो रहा है, उसको दर करने मे कम से कम हमारे विरोधी भाइयो को सहयोग देना चाहिये। हमारे कास्टि-ट्यूशन मे यह बात खास तार पर आई है कि हम किस तरह से गवर्नमेट को चेज कर सकते है। जो गवर्नमेट के चेज करने के तरीके दिये हैं उनका लोगो को अख्तियार करना चाहिये। लेकिन उसमें जब लोग काबू नहीं पाते है और जब वे देखते है कि हम इसके

अहल नहीं है, हम नाअहेल है, तब ये इस प्रकार के तरीके अख्तियार करते है कि बिला वजह शासन को बदनाम करते है आए किसी न किसी रूप मे जो शासन में काम करने वाले लोग है उनको बदनाम करते है। मेरा यह कहना हे कि चाह किसी भी पार्टी के लोग हो, चाहे वे काग्रेस के हो या ओर पार्टी हो. जब तक के उन कामो के बारे में, उनकी अच्छाई और बराई के बारे में हम तस्फियों नहीं करेगे, उसका इजहार नहीं बरेगे तब तक यह बात हरिंज नहीं हो सकती है कि हमारे देश में कछ उन्नति हो। प्रजातत्र में कभी भी ऐसा नहीं हो सकता कि एक ही पार्टी वर्षो तक चलती रहे। दूसरो को भी इस प्रकार के मौके आसानी से मिल सकते हैं और जब उनको इस प्रकार के मौके मिलेगे तो उनकी स्थित क्या होगी यह मैं उनसे पछना चाहता ह। उनको यह देखना चाहिये कि हमारे जितने भी कार्य हं' वे हमारे नौजवान लोग जो है उनमें स्फर्ति पैदा करें और उनमे ऐसा अनुशासन पैदा करे जिस स राष्ट्रीयना के प्रति उनकी भावनाए प्रबल हो और वे यह सोच सके कि उनका कर्तव्य क्या है। विला वजह के क्रिटिसिज्म से उन लोगो को हम सही रास्टे से दूर हटा देगे, जैसा कि आज हो रहा है। तो मेरा अर्ज करना यह है कि जब तक हम इन सब बाना पर अच्छी तरह से विचार नहीं करेंगे तब तक हम किसी सही नतीजे पर नही पहुंच सकेगे।

यह जो प्लान हमारे सामने है यह जैसा कि मैने पहले अर्ज किया कि यह मनुष्य का बनाया हुआ है ओर इसमें गलतिया हो सकती है, लेकिन उनकी दुरुस्ती भी हो सकती है। अभी तो यह ड्राफ्ड है। इस पर जो सुझाव हो वे दिये जा सकते हैं और उन पर भी गौर िश्री राम सहाय

हो सकता है। कुछ सुझाव ग्रभी हमारे त्र्यजित प्रसाद जैन जी ने दिये हैं श्रीर मैं समझता हूं कि उन सुझावों पर जो कमीशन है वह जरूर विचार करेगा।

मेरा एक अर्ज करना यह है कि जैसा कि मैंने ग्रपने ग्रांकड़ों से बताया कि हमारे मध्य प्रदेश की क्या स्थिति है उसको ध्यान में रखते हुये मुझे उम्मीद है कि कमीशन उस पर श्रवश्य विचार करेगा। दूसरे मै समझता हूं कि वह इस बारे में भी गौर करेगा कि यह जो स्थिति वहां की वन गई है वह क्यों कर बन गई है। जब तक इस बारे में खास तौर पर गौर नही किया जायगा तब तक कोई नतीजा निकलने वाला नहीं है। मैं ग्रापसे ग्रबूझभाड़ के बारे में कह देना चाहता हूं कि 1958 से लगा-तार मैं वहां की स्थिति के बारे में कहता ग्रा रहा हूं, लेकिन मैं ग्रापसे सही ग्रर्ज कर दं कि ग्राज तक मुझे ऐसा नहीं मालुम हुन्ना है कि कभी किसी जिम्मे-दार मिनिस्टर या किसी जिम्मेदार ग्रादमी ने वहां जा कर के वहां की स्थिति देखी हो। मैंने देखा है कि हम यहां बड़ी ऊंची ऊंची वातों के लिये ख्वाहिश जाहिर करते हैं, लेकिन वहां की माताग्रों ग्रौर बहनों को हमने बिल्कुल नंगे देखा है। उनकी कमर से सिर्फ एक रस्सी लगी रहती है ग्रीर छोटा सा एक चीथड़ा कपड़े का, खाल का या छाल का उनके सामने रहता है। तो यह जो प्लान वना है इस में कम से कम जो पिछड़े हये इलाके हैं उन पर ज़रूर ध्यान देना चाहिये। मैं मध्य प्रदेश के बारे में इस वजह से ऋजं कर रहा था कि वहां 30 फीसदी से ज्यादा हरिजन श्रौर <del>ग्रादिवासी</del> बसते हैं ग्रौर जब तक ह**म** उनकी तरफ पूरा ध्यान नहीं देंगे **तब** तक हमारे देश की उन्नति नहीं हो

सकेगी। यही मेरा श्रर्ज करना है।

Five Year Plan

 $\Gamma$ HE DEPUTY CHAIRMAN: Mr. Abid Ali.

SHRI DAHYABHAI V. PATEL: Madam, the Law Minister is here.

DEPUTY CHAIRMAN: THE Five-thirty was the time fixed but if the House is agreeable I can call the Law Minister now. And Mr. Abid Ali can speak after that. But I also want to tell you that since the time is fixed at 5.30 some of the Opposition Members may not be here now. I think we should wait for 15 min-

MULKA SHRI GOVINDA REDDY: Yes, that will be better.

DEPUTY THE CHAIRMAN: Yes. Mr. Abid Ali.

SHRI ABID ALI: Madam, everybody will have to acknowledge that much progress has been made in the country after independence but it will also have to be accepted that this progress could have been much more effective and in more proper direction. Firstly, agriculture should have been given more importance and the progress of village economy ought to have been much more actively thought about. For instance, we were used to earthern pots for cooking and even for eating but that has been completely not only ignored but discouraged. Today on the one side we find, as my friend has just now said, women in some parts of the country are almost naked and here on the other hand we find that television is having good priority. If you go in some shops, even in the super market, plastic bags are used for giving us grain. This sort of comparison is made. If someone goes to the shops, he finds that India has made substantial progress. But when they go to a village—they have gone and they have said—they find it different. Those who come from foreign countries say they could never dream that there is so much poverty in this country. Our big projects, steel plants and all that are good and might have been

more useful after some years. The world can wait and has waited for electricity for centuries. It did not care for electricity and things like that, but it could never wait for tood. Our price-line could not be maintained, in spite of the Government's assertion that they will not permit the cost of living to go up, Even in respect of it is going up. milk which is being sold by the Government, the Delhi Milk Scheme, and in other places, the prices have gone up by more than double. have not been able to check the prices of essential foodstuffs and most of the evils today are because of that, If we e.g., strikes, indiscipline, etc. beginning to had cared from the produce enough food, people would not have been compelled to leave their villages and add to the troubles which are there already in the urban areas.

Madam. our system of this Plan and planning has not been very satisfactory. I may mention here that all that we have been thinking of is a more civilised sort of life, forgetting what we were. Not that we were uncivilised people, but we had our own system. Why have not the Americans been able to defeat China in Korea and other places? I have gone to the front and I have seen it. Americans there cannot live without Coca-Cola, refrigerator ice-cream. and all sorts of things, whereas the Chinese will eat in their hands. They will keep rice and eat like this. They know how to die and the Americans have learnt how to lead a luxurious life. The American soldiers, although so powerful, have not been able to defeat the Chinese. Of course, the Chinese might be having atom bombs Even formerly, the Americans were not able to defeat the Chinese. The Chinese know how to fight and these people know how to lead a luxurious life. We have been also in India thinking of luxury and a luxurious life, without taking care of the requirements of the masses. has been the defect in this country's planning.

Then, education has been completely on wrong lines. Have we taught our students what is the country, what is the Government, what is their duty? See the text-books. They are completely silent on this point. far as integration is concerned, so tar as the communities are concerned, there have been books in some of the schools which are responsible for misunderstanding between members of two communities, telling incorrect things about the leaders of religions. In some cases I had also to write to some of the Chief Ministers. How many years it took me to persuade the education department of sertain States to change these books. Some people use their influence and get their books passed. There should be a commission for settling what sort of books should be taught in schools and colleges. My friend, Ram Sahaiji, was speaking about indiscipline among students and the youth. We are responsible for that. have not been able to make them alive to their responsibilities. If due care had been taken to take up this essential attitude from the very beginning, the youth of this country would have been certainly responsible and dutiful. Of course, they are patriots. They should know the value of the property of this country which belongs to them. Why do they go and Wherever there is a burn buses? little trouble, for whatever it may be, they go and attack the railway station and burn railway property. The Opposition parties and one or two of them very prominently have been exploiting the youth and they do not care for anything. The moment they come to power, and God forbid that situation, they will use nothing but bullets and machine guns as they have done in Czechoslovakia other places. These imperialists know how to curb these activities. So far as we, democrats, are concerned, we ought to have taken up these essentials first, which we have not done.

Unemployment is there. Of course, there has been much of employment. If you see the figure when we became independent and compare it with the

[Shri Abid Ali.]

number of persons employed today, the figure is much more. There is no doubt about it, but that is not The Plans ought to have enough. taken cognizance of the employment opportunities to be created for the persons who would be coming into the market. Our educational system is wrong, I submit. Then, up to a certain level we are opening a large number of schools. Very necessary. We are having a large number of colleges. Very essential. Even in communist countries and in other coantries, so far as colleges are concerned, there are restrictions. Only brilliant students, those who are competent to become journalists or doctors or scientists and the like, get admission. Scientists have full opportunities, but not everybody. They have the satisfaction of becoming a BA or an MA Now, after becoming a graduate, people have been trained go and milk the cow. Here the moment one becomes a middle-pass or a matriculate, he leaves his village. And the villagers may have to walk two or three miles to get letters read or written. These boys come to Delhi and want to become *chaprassis* if not clerks. At least the Government, I hope, will be able to see that the system of education which has now been proposed is according to the conditions and requirements of our country. All these things should be properly planned.

Then, we have population. There has been so much of population increase. From the very beginning some of us were urging that family planning should be taken up in all seriousness. I am happy that at least in this Plan a sum of more than Rs. 300 crores has been provided for family planning. I should explain again that the way it is being done, my feeling is that some re-thinking is On this family planning some time we go to a Mulla and take his certificate that family planning is according to the Muslim law. against one Mulla, ten Mullas will come and say that it is not according to the Muslim law. Why should we take the help of Mullas for this purpose? People do not need that. People should be convinced from economic point of view. You have got plenty of people. Go and propagate it from the economic point of view, from the responsibility point of view. Formerly a Lohar's son would be a Lohar and a carpenter's son would be a carpenter. Now, everyone's son should be properly educated and he wants to go high up. He can become the President of India.

THE DEPUTY CHAIRMAN: Now, it is 5.30. You will have five minutes after the Law Minister

## STATEMENT RE BANASKAN-THA BY-ELECTION

THE MINISTER OF LAW AND SOCIAL WELFARE (SHRI P. GO-VINDA MENON): Madam, it is after coming to Parliament today I came to know that there is a controversy about this matter of the steps taken by the Chief Election Commissioner in directing that the result of the election shall be withheld. In the Lok Sabha also there was a reference to that matter and in the debate that took place there I was able to under stand that two Members of Parliament, Prof. Ranga and Shri Piloo Mody, belonging to the Swatantra Party, that is the party of the defeated candidate, made representations to the Chief Election Commissioner in the night yesterday, one by letter and the other personally that there have been certain ballot boxes which have been tampered with, that seals were not there, etc. When that information was received, the Chief Election Commissioner immediately sent his seniormost Deputy, Jacob, there to enquire into it, and the direction given is that till the enquiry is complete the result may not be declared. Beyond that the facts are not known.

As you know, Madam, the Chief Election Commissioner is one of the